

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 69/2025**

IN THE MATTER OF:

NARESH KUMAR YADAV ...APPLICANT
VERSUS
STATE OF HARYANA & ORS ...RESPONDENTS

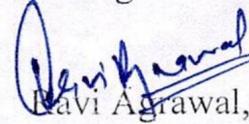
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Applicant

Through

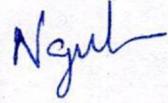


Ravi Agrawal, Advocate

M/s Ralo Associates

Mobile: 9717138186

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Counsel

Filing Date:

Place: New Delhi

A. FINDINGS RECORDED BY THE COMMITTEE

4. The Committee has, inter alia, recorded the following findings:
 - a. That construction measuring 14,600 sq. ft. is the extent of activity carried out without complying with the Environmental Clearance (EC) conditions (Para 2.3.5);
 - b. That the Project Proponent has not obtained Consent to Establish (CTE) for the project for which EC was granted by SEIAA (Para 2.3.3);
 - c. That the Project Proponent applied for CTE for built-up area of 14,500 sq. m., allegedly concealing the fact that an EC application had been submitted for a project measuring 1,29,806.27 sq. m., comprising 204 plots with commercial and community facilities (Para 2.3.3(4)).
5. That the above findings are based on incomplete verification and do not reflect the true status of construction and environmental compliance at the project site.

**B. NON-COMPLIANCE WITH DIRECTIONS OF THIS
HON'BLE TRIBUNAL**

6. This Hon'ble Tribunal, vide order dated 30.04.2025, directed the Committee to:
 - i. visit the site;
 - ii. examine all clearances obtained by Respondent No. 7;
 - iii. verify the correctness of disclosures made while obtaining such clearances;
 - iv. examine the construction activities undertaken; and
 - v. determine the extent of construction prior to obtaining EC.
7. That the Committee has not fully complied with the above directions. The inspection appears to be hasty and covers a very limited scope only.
8. That the Committee has restricted the scope of illegal construction to 14,600 sq. ft. without placing comprehensive site inspection records, videography, or full photographic documentation of the entire project area.
9. That the true and complete status of construction activities as on the date of inspection has not been disclosed.

C. MATERIAL VIOLATIONS NOT EXAMINED

10. The Committee has failed to examine the following serious violations:

i. Tree Felling and Forest Permissions

11. The Committee has failed to examine the following serious violations:

A. Tree Felling and Forest Permissions

Hon'ble Tribunal observed at para 5 of the Order dated 30/04/2025 that:

"5)On perusal of the record, we find that applicant has filed photographs annexure A-5, page no. 56 having the geo-coordinate and date of 09.01.2025, which are before grant of EC and CTE. These photographs reflect that at the project site levelling and construction of road had already started before the issuance of EC and CTE. Since, levelling work has been done, therefore, it cannot be ascertained whether trees existed on the project site that have been cut or any water body existed which has been filled up. "

12. Applicant vide email 28/05/2025 intimated the additional violations to the joint committee offices and DFO Gurugram about tree felling happened at site prior to 13/06/2024. Copy of Email dated 28/05/2025 is annexed herewith as **Annexure A/1**.

13. The project proponent's **KML** file dated 24.11.2022 indicate the presence of trees on the project site. However, KML file imagery dated 13.06.2024 reveals significant tree felling at site. Copy of the KML file imageries is annexed herewith as **Annexure A/2**

14. That As per information provided by the PP in Form-1 and Form-1A while applying of EC on 11/12/2024 to SEIAA Haryana. In Form 1, at Serial Number 1.2, the proponent acknowledges the presence of trees, stating that:

"There are a few trees present at the project site. Some of them will be retained and merged in the proposed greenbelt development while the rest will be felled for which tree felling application has been submitted. Copy of the tree-felling application is attached as Annexure 23."

Copy of the Form-1 Relevant portion is annexed herewith and marked as **Annexure A/3**

15. That whereas the private respondent cut down 32-35 Numbers mature trees from the site prior to 13/06/2024 and thereafter applied for the Tree felling and Tree Transplant Permission vide Receipt No SRN : L74-07K-VBG2 , Dated 19/11/2024. Copy of the Receipt No SRN : L74-07K-VBG2, Dated 19/11/2024 is annexed herewith and marked as **Annexure A/4**



SRN Receipt: Forest

Date: 19-11-2024

SRN: L74-07K-VBG2

Status: Pending

Name: Mukesh Kumar	Category: Organization
Organization Name: M/s Nani Resorts And Floriculture Pvt. Ltd.	Address: Village Harsaru, Tehsil Harsaru, District Gurugram, Haryana
Request Type: Tree Felling (Tree Transplant)	Division Name: Gurgaon

Issued by Mukesh Kumar from (Self Login)

16. That under Notification Nos. S.O. 8/P.A.2/1900/S.4/2013 Dated 04/01/2013 and S.O. 81/P.A.2/1900/S.3/2012, all revenue estates in Gurugram are declared “Notified Areas” under Sections 4 and 3 of the Punjab Land Preservation Act, 1900, respectively. These notifications prohibit any tree-felling in such areas without explicit permission from the

Divisional Forest Officer, regardless of whether the land is officially recorded as forest.

- 17 The Hon'ble Supreme Court has underscored the severity of such violations, stating that cutting a large number of trees is "worse than killing a human being" and setting a landmark penalty of ₹1 lakh per tree. This penalty was imposed in a case involving the illicit felling of 454 protected trees in the Taj Trapezium Zone.

Placemark of Each existing Tree on KML File
Imagery dated 24/11/2022, (**Annexure A-2**)

Placemark of each existing Trees	Latitude	Longitude	Type of Tree
1	28°26'09.29"N	76°57'00.99"E	Mature Tree
2	28°26'09.46"N	76°57'01.28"E	Mature Tree
3	28°26'09.81"N	76°57'01.67"E	Mature Tree
4	28°26'09.91"N	76°57'01.22"E	Mature Tree
5	28°26'10.45"N	76°57'00.52"E	Mature Tree
6	28°26'10.45"N	76°56'59.74"E	Mature Tree
7	28°26'11.46"N	76°56'59.73"E	Mature Tree
8	28°26'11.12"N	76°56'59.23"E	Mature Tree
9	28°26'10.66"N	76°57'1.34"E	Mature Tree
10	28°26'12.01"N	76°56'59.49"E	Mature Tree
11	28°26'14.99"N	76°57'1.93"E	Mature Tree
12	28°26'14.98"N	76°57'01.45"E	Mature Tree
13	28°26'14.98"N	76°57'01.08"E	Mature Tree
14	28°26'14.99"N	76°57'10.76"E	Mature Tree
16	28°26'14.98"N	76°57'00.26"E	Mature Tree
17	28°26'16.89"N	76°57'08.60"E	Mature Tree

18	28°26'16.91"N	76°57'2.40"E	Mature Tree
19	28°26'17.05"N	76°57'01.62"E	Mature Tree
20	28°26'17.15"N	76°57'1.47"E	Mature Tree
21	28°26'16.93"N	76°57'01.38"E	Mature Tree
22	28°26'16.94"N	76°57'1.19"E	Mature Tree
23	28°26'16.95"N	76°57'0.82"E	Mature Tree
24	28°26'17.15"N	76°57'0.65"E	Mature Tree
25	28°26'17.04"N	76°57'00.50"E	Mature Tree
26	28°26'16.91"N	76°57'0.30"E	Mature Tree
27	28°26'16.95"N	76°56'59.77"E	Mature Tree
28	28°26'16.04"N	76°56'58.49"E	Mature Tree
29	28°26'16.37"N	76°56'56.29"E	Mature Tree
30	28°26'14.38"N	76°56'53.51"E	Mature Tree
31	28°26'13.65"N	76°56'58.38"E	Mature Tree

18. That no material has been placed on record to show prior permission from the Divisional Forest Officer (DFO), Gurugram.
19. That EC Clauses 7.1, 7.2, and 7.3 mandate prior permission and compensatory plantation in a ratio of 1:10; compliance has not been verified.

ii. Violations During GRAP Stages III and IV

20. That construction activities continued during GRAP Stage III and IV between 17.11.2024 and 03.01.2025, and again from November 2024 to January 2025. The copy of GRAP order 17.11.2024 and 03.01.2025 are annexed herewith as **Annexure A/5 (colly)**.

21. The Hon'ble Tribunal observed at para 11 of the Order dated 30/04/2025 that

"8. Though, Counsel for respondent no.7 has submitted that no construction has been done, only a fence has been raised, but such a contention cannot be accepted in the light of the photographs which have been placed on record with geo-coordinates and dates.

11. In the meanwhile, the respondent Authorities will ensure that no construction is done by respondent no 7 by violating the environmental norms. "

22. That the Committee has also not examined compliance with dust-control measures, including water sprinkling, green net barricading, covered transport of materials, and installation of online monitoring systems.

23. That Joint Committee has failed to check:

i. **Tyre washing facilities** and cleaning of vehicles at the exit gate to prevent mud and dust from being carried away by vehicles while leaving the construction site;

ii. **PM2.5/PM10 sensors** or a cloud-linked dashboard for real-time ambient air monitoring, despite CAQM directives;

- iii. A **display board** at the construction site for easy public viewing of dust mitigation measures adopted at the site;
- iv. **Arrangement of water sprinkling** for dust suppression;
- v. **Stack height as per CPCB formula for DG sets**, with DG sets operating and emitting smoke at ground level, thereby compounding local air pollution levels;
- vi. **Arrangements for medical help, investigation, or treatment** for workers involved in construction and material carrying, despite the statutory obligation to safeguard worker health;
- vii. **Protective equipment**, in particular masks/dust masks for workers involved in dust-generating work; this violates the employer's duty to provide appropriate personal protective equipment (PPE) free of cost under applicable safety standards;
- viii. **Loose soil and construction materials** at the project site not covered with tarpaulin;
- ix. **Barricading with dust screen sheets** around the project site;
- x. **Anti-smog guns** operational at the site.

Violations of CAQM & Dust Mitigations Norms by Project

Proponent

Sr No	Latitude	Longitude	Date	
1	28°26'13.25"N	76°56'52.20"E	24/05/2025	Labourers working without protective face masks
2	28°26'13.25"N	76°56'52.20"E	24/05/2025	No Arrangement of water sprinkling for dust suppression;
3	28.43709°	76.94761°	24/05/2025	Failed to provide barricading with dust screen sheets around the project site.
4	28.438513°	76.949271°	16/07/2025	Failed to Provide required stack height as per CPCB formula for DG sets, operating DG sets and emitting smoke at ground level compounding local air pollution levels;
5	28.438454°	76.948761°	16/07/2025	Anti-smog guns nor operational at site
6	28.438511°	76.949514°	16/07/2025	Failed to provide barricading with dust screen sheets around the project site.
7	28.438511°	76.949521°	16/07/2025	Failed to Cover loose soil and construction materials at project site with tarpaulin

24. That the GPS Photographs and Videos of the site in question from 24/05/2025 till 16/07/2025 show that massive construction activities are going on in full swing at the project site in question in utter violation of Environmental laws and rules thereunder and against the Orders of this Hon'ble Tribunal and also in utter contravention of the statement given by the Private Respondents itself through their Advocates while Public Respondents are merely acting as mute spectator for the reason best known to them and despite the fact that Delhi and NCR are suffering from huge pollution, these Government respondents are still letting people of Delhi and NCR continuously suffer and suffocate by allowing such kind of massive violation of mandatory provisions of Environmental Laws and against the specific order of this Hon'ble Tribunal and against the undertaking given by the Private Respondent itself without obtaining Environmental Clearance till date. Copy of GPS photographs of continuous illegal construction activities, CAQM Violations and Dust

mitigation Violations are annexed herewith as **Annexure A/6**

25. The project proponent has / is not using treated sewage from Gurugram Metropolitan Development Authority (GMDA) STP or effluent from CETP for construction activities. Fresh/potable quality water is being sourced through unauthorized tankers ("tanker mafia"), leading to Over-exploitation of groundwater in Gurugram, a dark zone leading to permanent damage to the aquifer in violation of CGWA guidelines and law of the land. Despite this, the Joint Committee did not document the above facts/ issues in the official inspection, dated 08/07/2025. Copy of the data from the Gurugram Metropolitan Development Authority (GMDA) website, showing that no treated sewage is being used at the project site by the Private Respondent, is annexed hereto and marked as **Annexure A/7**.

iii. Groundwater Extraction

18. That Gurugram falls under the "Dark Zone" category due to over-exploitation of groundwater.

19. That groundwater/tanker water has allegedly been used without permission from the Haryana Water Resources Authority (HWRA).
20. That the dismantling of borewells at the project site has not been investigated.

iv. Deep Excavation and Topsoil

21. That the Committee has not examined the extent of deep excavation and the handling of topsoil.
22. That the unauthorized removal or sale of topsoil amounts to illegal mining and requires investigation.

v. Inconsistent Disclosures Before Authorities

23. That the Project Proponent disclosed:
 - a. 14,500 sq. m. while seeking CTE;
 - b. 1,29,806.27 sq. m. while seeking EC; and
 - c. Similar representations before RERA, Gurugram.
24. That the Committee has not examined the above said inconsistency in disclosures made before different statutory authorities by the Project proponent.

vi. Proximity to Basai Wetlands

25. That the project site is located near the Basai Wetlands, an ecologically sensitive habitat for migratory birds.

26. That the biodiversity impact assessment has not been examined in the Committee Report.

vii. Violation of EC Conditions

27. That the committee has not examined if treated wastewater has been used for construction activities, with compliance to standard EC conditions mandating water conservation.
28. That EC Clause 9.4 requires temporary housing for construction labour with sanitation, mobile STP, drinking water, and other facilities. Compliance has not been verified.

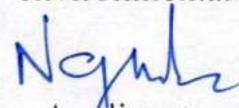
D. FAILURE TO RECOMMEND PENAL ACTION

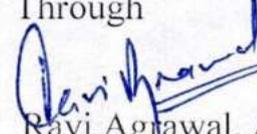
29. That the committee has not examined that under what circumstances the concerned authorities, namely MoEFCC, CPCB, HSPCB, or SEIAA, have proposed the imposition of a penalty or bank guarantee in terms of the Office Memorandum dated 07.07.2024 (SOP for handling violation cases under the EIA Notification, 2006).
30. That the committee has not examined at all about the unauthorized tree felling and independent action and penalty, if any, taken by the DFO, Gurugram.

PRAYER

In view of the facts and circumstances stated hereinabove, it is most respectfully prayed that this Hon'ble Tribunal may be pleased to:

- a) Reject the Joint Committee Report dated 15.09.2025 as incomplete and legally unsustainable;
- b) Direct a fresh comprehensive inspection by an independent Committee;
- c) Initiate proceedings under Sections 15 and 16 of the Environment (Protection) Act, 1986, against the Project Proponent;
- d) Direct the imposition of environmental compensation, penalty, and bank guarantee in accordance with the Office Memorandum dated 07.07.2024;
- e) Pass such further or other orders as this Hon'ble Tribunal may deem fit in the interest of justice and environmental protection.


Applicant

Through
 Counsel
Ravi Agtawal, Advocate
M/s Ralo Associates
Mobile: 9717138186
Email: ralo@ralo-associates.com

Filing Date:
Place: New Delhi

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 69/2025

IN THE MATTER OF:

NARESH KUMAR YADAV

...APPLICANT

VERSUS

STATE OF HARYANA & ORS

...RESPONDENTS

AFFIDAVIT

I, Naresh Kumar Yadav, R/o 95, Mushedpur, Gurugram, Haryana- 122506, presently at Gurugram do here by solemnly affirm and declare as under:

1. That I am the Applicant in the above noted Objections/ Rejoinders therefore I am fully conversant with the fact of the case and I am competent to sign and swear this Affidavit.
2. That the accompanying application has been drafted by my counsel and the same has been read over and explained to me and I say and declare that the same are true and correct.
3. That the content of the accompanying application be read as part and parcel of this affidavit as the same are not repeated herewith for the sake of brevity.

Naresh

DEPONENT

VERIFICATION

Verified at Gurugram on this 16th day of February 2026 that the contents of my above Affidavit are true and correct to my knowledge and nothing material has been concealed there from.



Naresh

DEPONENT

ATTESTED

RAM NIWAS MALIK, ADVOCATE
NOTARY: GURUGRAM (PP) INDIA



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Annexure A/1

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Naresh Kumar Yadav <nareshkyadav1960@gmail.com>

Non-compliance of Order dated 30.04.2025 passed by Hon'ble National Green Tribunal in OA No. 69/2025 – Naresh Kumar Yadav vs State of Haryana & Ors – Ongoing Environmental Violations by Respondent No. 7 (Nani Resorts and Floriculture Private Limited)

Naresh Kumar Yadav <nareshkyadav1960@gmail.com>

Wed, May 28, 2025 at 5:31 PM

To: mscb.cpcb@nic.in, hspcbms@gmail.com, ronz.chd-mef@nic.in, dfogurgaon1@gmail.com, cf.gurgaon@gmail.com, cffcpanchkula@gmail.com

Cc: secy-moef@nic.in

Respected Sir/Madam,

This is to bring to your attention that as per the order dated **30.04.2025** passed by the Hon'ble National Green Tribunal, Principal Bench, Delhi, in *Original Application No. 69/2025* titled *Naresh Kumar Yadav vs State of Haryana & Ors.*, the Hon'ble Tribunal directed you to ensure that there is **no violation of environmental norms** by Respondent No. 7, **Nani Resorts and Floriculture Private Limited**, located at Sector 88, Gurugram. Copy of the Hon'ble NGT Order Dated 30.04.2025 enclosed herewith as **Annexure C/1**

However, despite the specific directions issued by the Hon'ble Tribunal, the said respondent is **continuously violating environmental norms**, and no substantial action appears to have been taken against them. The following violations have been observed:

1) Violations of Dust Pollution Control: -

Observations:

- i. Loading soil in the dumpers is not covered with covers to prevent dust emissions into the air.

- ii. It has been observed that the construction site has not installed Anti-smog guns, which are essential for controlling dust emissions.

- iii. No provisions by PP for washing and cleaning of vehicles carrying the mud and dust made at the exit gate of the site and no dust mitigation measures has been displayed through boards at the construction site for easy public viewing.

- iv. PM2.5 and PM10 sensors are not installed at the project site and not linked to cloud storage platforms with a live Dashboard in the web portal to represent the ambient air quality monitoring.

- v. DG Sets installed and operated are not complying with the CAQM Directions & amended from time to time.

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vi. Not provided dust masks to every worker working on the construction site and 19
involved at site to prevent inhalation of dust particles

vii. It has been observed that the construction site is not using sprinkling water to suppress dust particles.

viii. The construction project has failed to erect wind-breaking walls, which play a crucial role in minimizing the dispersion of dust particles. These walls act as barriers, preventing the wind from carrying dust to neighbouring areas. Their absence exacerbates the problem, as dust particles are freely carried by the wind, negatively impacting air quality and posing risks to the health and well-being of nearby residents and workers.

ix. That company has not registered themselves on the <http://dustapphspcb.com> portal as per the Direction No.14 dated 11.06.2021 issued regarding dust mitigation by the Commission for Air Quality Management in National Capital Region and Adjoining Areas.

A copy of the Geo Tagged Photo and Videos Dated is hereby enclosed at Annexure C/2 (Also Sent through email to your offices)

2) Discrepancies in Tree Felling Declarations and Actual Site Condition: -

The project proponent's KML file dated 28.03.2021 and 24.11.2022 indicate the presence of trees on the project site. However, geospatial data from 13.06.2024 reveals significant tree felling, suggesting that the actual site conditions differ from earlier representations.

In **Form 1**, at **Serial Number 1.2**, the proponent acknowledges the presence of trees, stating:

"There are a few trees present at the project site. Some of them will be retained and merged in the proposed greenbelt development while the rest will be felled for which tree felling application has been submitted. Copy of the tree-felling application is attached as Annexure 23."

Contrarily, the Forest Clearance Certificate omits any mention of these trees, raising concerns about potential collusion between the project proponent and certain Forest Department officials.

a) Potential Violations and Need for Investigation

The discrepancies between the project's declarations and the actual site conditions, coupled with the omission of tree details in the Forest Clearance Certificate, suggest potential violations:

i) **Suppression of Material Facts:** The failure to accurately report the number and status of trees on-site may constitute a deliberate suppression of material facts.

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ii) **Non-Compliance with Legal Procedure**: Proceeding with tree felling without obtaining the requisite permissions violates the PLPA and the Forest (Conservation) Act. 20

The project proponent's KML files dated 28.03.2021 and 24.11.2022 indicate the presence of trees on the project site. However, geospatial data from 13.06.2024 reveals significant tree felling, suggesting that the actual site conditions differ from earlier representations.

- A copy of the Geospatial data dated 28.03.2021, 24.11.2022 and 13.06.2024 is hereby enclosed as **Annexure C/3**
- A Copy of the Form-1 relevant pages is enclosed at **Annexure C/4**

3) Discrepancy in Built-up Area of CTE:

A significant discrepancy has been identified in the built-up area figures submitted by the project proponent in two separate regulatory filings:

- Consent to Establish (CTE) dated 27.01.2025: Total Built-up area mentioned as 14,500 sq. meters. (Annexure C/5)**
- Environmental Clearance (EC) Application dated 11.12.2024: Total Built-up area reported by PP as 129,806.27 sq. meters. (Annexure C/6)**
- Environmental Clearance (EC) Granted by SEIAA Haryana Dated 20.02.2025: - Total Built-up area 129,806.27 sq. meters. (Annexure C/7)**

The difference of over **115,000 sq. meters** raises serious concerns about the accuracy and transparency of the disclosures. Such a substantial inconsistency suggests potential intentional underreporting to circumvent environmental regulations and statutory compliance.

This misrepresentation undermines the integrity of the approval process and may indicate a strategic attempt to avoid legal scrutiny. Given the magnitude of this variation, it is imperative to conduct a thorough investigation to determine the intent and implications of these conflicting figures.

Furthermore, I would like to highlight that despite our specific objection dated 20th May 2025 regarding the cutting of a large number of trees by the project proponent no action has been taken so far. Copy of the same enclosed at **Annexure C/8**

Therefore, in light of the above, it is humbly requested that:

1. A thorough investigation be conducted into the violations mentioned.
2. **Immediate steps be taken** to prevent ongoing environmental damage.
3. The matter of **fraudulent procurement of EC** be looked into and appropriate action be initiated.

4. Initiate an immediate inquiry into the discrepancy of **“total Built up area”** between the CTE Application and EC Application.
5. **Initiate an Independent Investigation:** Request an inquiry by the **Haryana Forest Department** or an appropriate oversight body to examine the discrepancies and determine compliance with legal requirements.
6. **The Hon'ble Tribunal be informed of the actual state of affairs, including the violations and fraudulent submissions by the project proponent.**

Your immediate attention and action in this matter, in compliance with the directions of the Hon'ble National Green Tribunal, will be greatly appreciated.

Yours sincerely,

NARESH KUMAR YADAV

S/o Narayan Singh Yadav
H No 95, Mushedpur,
Gurugram- 122506- Haryana
M- 9897171618
Email: - nareshkyadav1960@gmail.com



Annexure C-2- Latest GPS 24.05.2025.zip

7 attachments

-  **Annexure C-1- OA 69 of 2025 in Naresh Kumar Yadav.pdf**
5017K
-  **Annexure 3-Trees Status History PP KML File.zip**
1654K
-  **Annexure C-4 Form-1.pdf**
96K
-  **Annexure C-5 CTE Certificate.pdf**
1359K
-  **Annexure C-6 Parivesh Application.pdf**
3096K
-  **Annexure C-7 EC.pdf**
342K
-  **Annexure C-8 Email 20.05.2025.pdf**
453K



KML File Imagery dated 24/11/2022 showing 32 Mature Trees at Site



KML File Imagery dated 13/06/2024 Showing 32 Number tree felled/axed at Site



Latest KML File Imagery of the Site Dated 31/03/2025

Project Name
Project Proponent
Project Address

Affordable Residential Plotted Colony "ROF PRAVASA" Project
M/s Nani Resorts and Floriculture Pvt. Ltd.
Revenue estate of village Harsaru, Sector-88A, Gurugram Manesar
Urban Complex, Dist- Gurugram, Haryana

Form 1

FORM 1

Annexure A/3

Basic Information

S. No.	Items	Details
1.	Name of the Project	Affordable Residential Plotted Colony "ROF PRAVASA" Project
2.	S. No. of the schedule	8 (a)
3.	Proposed capacity/acre/length/tonnage to be handled/command area / lease area/number of wells to be drilled	Total Plot Area: 45,400.60 sq.m Proposed Built-up Area: 1,29,806.27 sq.m
4.	New/Expansion/Modernization	New
5.	Existing Capacity/Area etc.	None; this is a fresh project
6.	Category of Project i.e. 'A' or 'B'	Category 'B' as per EIA Notification dated 14.09.2006 and amended up to date
7.	Does it attract the general condition? If yes, please specify	No
8.	Does it attract the specific condition? If yes, please specify	No
9.	Location Plot/Survey/Khasra No. Village Tehsil District State	Khasra No. 43//6/2, 7/2/2, 15/2, 13/2, 14/1, 9/1, 11/2, 20/1/1, 20/2/1, 18, 13/1, 14/2, 15/1/1/1, 12/1, 24, 25 min west, 16/2, 17, 23; 55//3 Village: Harsaru Tehsil: Gurgaon District: Gurugram State: Haryana
10.	Nearest railway station/airport along with distance in km	<ul style="list-style-type: none"> • IGI Airport: Approx. 16.80; NE • Garhi Harsaru Junction: Approx. 1.70 km; W
11.	Nearest Town, City, District Headquarters along with distance in km	Mini Secretariat, Gurugram, Haryana 122022 Approx. 7.75 km
12.	Village Panchayat, Zilla Parishad, Municipal Corporation, Local Body (completes postal address and telephone nos. to be given)	Block Development and Panchayat Office (Zila Parishad) MCG Road, Officers Colony, Civil Lines Gurugram, Haryana-122007 Contact: bdpo.sohna86@gmail.com
13.	Name of the Applicant	M/s Nani Resorts and Floriculture Pvt. Ltd
14.	Registered Address	M-18, Greater Kailash, Part-II, New Delhi-

Project Name
Project Proponent
Project Address

Affordable Residential Plotted Colony "ROF PRAVASA" Project
M/s Nani Resorts and Floriculture Pvt. Ltd.
Revenue estate of village Harsaru, Sector-88A, Gurugram Manesar
Urban Complex, Dist- Gurugram, Haryana

Form 1

		110048
15.	Address for correspondence Name Designation (Owner/Partner/CEO) Address Pin Code E-mail Telephone No. Fax No.	Building no. 80, 1st Floor, Sec-44, Gurugram -122003 Mr. Ashok Authorized Signatory M-18, Greater Kailash, Part-II, New Delhi 110048 compliance@rof.co.in9811040438 9717022441 -
16.	Details of alternative Sites examined, if any Location of these sites should be shown on a Topo sheet.	No alternative site is examined. The land license has been granted by DTCP, Haryana for development of the Affordable Residential Plotted Colony (Annexure 1) . The project site lies in the Residential Zone as per the Gurgaon-Manesar Urban Complex of 2031 (Annexure 4) .
17.	Interlinked Projects	No
18.	Whether separate application of interlinked project has been submitted?	No
19.	If yes, date of submission	Not Applicable
20.	If no, reason	Not Applicable
21.	Whether the proposal involves approval / clearance under: if yes, details of the same & their status to be given. (i) The Forest (Conservation) Act, 1980 (ii) The Wildlife (Protection) Act, 1972 (iii) The C.R.Z. Notification, 1991	NA NA NA
22.	Whether there is any Government Order / Policy relevant / relating to the site?	No
23.	Forest Land involved (hectares)	No
24.	Whether there is any litigation pending against the project and/or land in which the project is propose to be set up?	No

Project Name
Project Proponent
Project Address

Affordable Residential Plotted Colony "ROF PRAVASA" Project
M/s Nani Resorts and Floriculture Pvt. Ltd.
Revenue estate of village Harsaru, Sector-88A, Gurugram Manesar
Urban Complex, Dist- Gurugram, Haryana

Form 1

(i) Name of the court	NA
(ii) Case No.	NA
(iii) Orders/directions of Court, if any and its relevance with the proposed project.	NA

I. ACTIVITY

I. Construction, operation or decommissioning of the Project involving actions, which will cause physical changes in the locality (topography, land use, changes in water bodies etc.)

S. No	Information / Checklist confirmation	Yes/ No	Details thereof (with approximate quantities/ rates, wherever possible) with source of information data
1.1	Permanent or temporary change in land use, land cover or topography including increase in intensity of land-use (with respect to local land-use plan)	No	The project site lies in the 'Residential Zone' as per Gurgaon-Manesar Urban Complex 2031. The Land License No. 70 of 2023 has been obtained from DTCP, Haryana for the development of Affordable Residential Plotted Colony "ROF PRAVASA" over an area measuring 11.21875 acres. Hence, no change in land use is anticipated.
1.2	Clearance of existing land, vegetation and buildings?	Yes	There are a few trees presents at the project site. Some of them will be retained and merged in the proposed greenbelt development while the rest will be fell for which tree felling application has been submitted. Copy of the tree-felling application is attached as Annexure 23 .
1.3	Creation of new land uses?	No	The project site lies in the 'Residential Zone' as per Gurgaon-Manesar Urban Complex 2031. Land license has been obtained from DTCP, Haryana for development of Affordable Residential Plotted Colony "ROF Pravasa" Project.
1.4	Pre-construction investigations e.g. bore houses, soil testing?	Yes	A pre-construction investigation for soil quality has been carried out. Geotechnical report is attached as Annexure 24 .
1.5	Construction works?	Yes	Development of 204 no. of plots, Commercial Block, Community hall, regulated entry/exit, well planned infrastructure road, sewage treatment plant, well designed parking area and rainwater harvesting will be done and it will be confined to the project site only.
1.6	Demolition works?	No	No demolition work will be involved.



SRN Receipt: Forest **523**

Annexure A/4²⁸

Date: 19-11-2024

SRN: L74-07K-VBG2

Status: Pending

Name: Mukesh Kumar	Category: Organization
Organization Name: M/s Nani Resorts And Floriculture Pvt. Ltd.	Address: Village Harsaru, Tehsil Harsaru, District Gurugram, Haryana
Request Type: Tree Felling (Tree Transplant)	Division Name: Gurgaon

Issued by Mukesh Kumar from (Self Login)



राष्ट्रीय राजधानी क्षेत्र और निकटवर्ती क्षेत्र
वायु गुणवत्ता प्रबंधन आयोग
Commission for Air Quality Management in
National Capital Region and
Adjoining Areas



No.120017/27/GRAP/2021/CAQM

Dated: 17.11.2024

ORDER

Sub.: Implementation of Actions under stage-IV ('Severe+' Air Quality) of revised Graded Response Action Plan in Delhi-NCR- steps to be taken.

The Commission for Air Quality Management in NCR and adjoining areas, vide Direction No. 83 dated 17th September, 2024, issued statutory direction for implementation of the revised schedule of the Graded Response Action Plan (GRAP), available on the CAQM website (caqm.nic.in), as and when orders under GRAP are invoked.

The Sub-Committee for invoking actions under the GRAP in its earlier meetings held, had invoked actions under Stage-I, Stage-II and Stage-III of the GRAP on 14th October, 2024, 21st October, 2024 and 14th November, 2024.

The Sub-Committee in its urgent meeting held on 17th November, 2024 further reviewed the air quality scenario in the region as well as the forecasts for meteorological conditions and air quality index of Delhi made available by IMD/IITM.

The Sub-Committee observed that the AQI of Delhi was recorded at 441 (Severe) at 4:00 P.M on 17.11.2024 (today) and has been gradually increasing further and has already reached Severe+ category, as the AQI clocked 447, 452 and 457 at 5:00 PM, 6:00 PM and 7:00 PM respectively. Further, the average AQI for Delhi is expected to remain in this adverse range owing to heavy fog, variable winds, highly unfavorable meteorological and climatic conditions. Forecasts from IMD/IITM also indicate a likelihood of the AQI of Delhi to particularly remain in higher end of "SEVERE"/"SEVERE+" category in the coming days, owing to unfavorable climatic conditions.

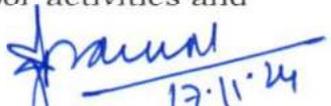
Therefore, in an effort to prevent further deterioration of the air quality, the Sub-Committee decided that **ALL actions** as envisaged **under Stage IV of the GRAP –'Severe+' Air Quality (DELHI AQI>450)** be implemented in right earnest by all the agencies concerned in the NCR, **in addition to the Stage-I, II and III actions already in force, from 8:00 A.M. of 18.11.2024 in the National Capital Region (NCR).**

These include:

1. Stop entry of truck traffic into Delhi (except for trucks carrying essential commodities/ providing essential services). All LNG/ CNG / Electric/ BS-VI Diesel trucks) shall, however, be permitted to enter Delhi.
2. Do not permit LCVs registered outside Delhi, other than EVs / CNG / BS-VI diesel, to enter Delhi, except those carrying essential commodities / providing essential services.
3. Enforce strict ban on plying of Delhi - registered BS-IV and below diesel operated Medium Goods Vehicles (MGVs) and Heavy Goods Vehicles (HGVs) in Delhi, except those carrying essential commodities / providing essential services.
4. Ban C&D activities, as in the GRAP Stage-III, also for linear public projects such as highways, roads, flyovers, overbridges, power transmission, pipelines, tele-communication etc.
5. NCR State Govts. and GNCTD may take a decision on discontinuing physical classes even for classes VI – IX, class XI and conduct lessons in an online mode.
6. NCR State Governments / GNCTD to take a decision on allowing public, municipal and private offices to work on 50% strength and the rest to work from home.
7. Central Government may take appropriate decision on permitting work from home for employees in central government offices.
8. State Governments may consider additional emergency measures like closure of colleges/ educational institutions and closure of non-emergency commercial activities, permitting running of vehicles on odd-even basis of registration numbers etc.

Further, citizens may be urged to adhere to the citizen charter and assist in effective implementation of the GRAP measures aimed towards sustaining and improving the Air Quality in the Region, in addition to the citizen charter of Stage-I, Stage-II and Stage-III, as under:

- Children, elderly and those with respiratory, cardiovascular, cerebrovascular or other chronic diseases to avoid outdoor activities and stay indoors, as much as possible.


17.11.24
(R.K. Agrawal)
Director (Technical)
(Member Convenor of Sub-Committee on GRAP)

To:

1. The Chief Secretary, Government of Uttar Pradesh, 101, Lok Bhawan, U. P. Civil Secretariat, Vidhan Sabha Marg, Lucknow – 226 001.
2. The Chief Secretary, Government of Rajasthan, Government Secretariat, Jaipur, Rajasthan – 302 005.
3. The Chief Secretary, Government of Haryana, 4th Floor, Civil Secretariat, Sector – 1, Chandigarh.
4. The Chief Secretary, Government of NCT of Delhi, 3rd Floor, Delhi Secretariat, I. P. Estate, New Delhi – 110 002.
5. Additional Chief Secretary/Principal Secretary, Department of Environment, Uttar Pradesh.
6. Additional Chief Secretary, Department of Environment, Room No. 335, 3rd Floor, Haryana New Secretariat, Sector 17, Chandigarh.
7. Additional Chief Secretary / Principal Secretary, Department of Environment, Government of NCT of Delhi, Room No. 801, 8th Floor, B Wing, Delhi Secretariat, Delhi - 110002.
8. Principal Secretary, Department of Environment, Room No. 4224, 2nd Floor, Main Building, Government of Rajasthan Sectt. Jaipur.
9. Principal Secretary, Department of Transport, Government of Uttar Pradesh, Room No. 701, Babu Bhawan, Hazratganj, Lucknow, Uttar Pradesh
10. Addl. Chief Secretary, Department of Transport, Govt. of Rajasthan, Room No. 4102, Main Building, Rajasthan Sachivalya, Jaipur, Rajasthan.
11. Principal Secretary, Department of Transport, Government of Haryana, Room No. 621, 6th Floor, New Secretariat Bldg. Sector 17, Chandigarh.
12. Principal Secretary cum Commissioner, Department of Transport, Government of NCT of Delhi 5/9, Under Hill Road. Ludlow Castle, Civil Lines, Delhi – 110054.
13. Principal Secretary, Urban Local Bodies, Uttar Pradesh, 201, Lok Bhawan, Lucknow, Uttar Pradesh.
14. Principal Secretary, Urban Local Bodies, Rajasthan, Food Building, Secretariat Jaipur, Rajasthan.
15. Principal Secretary, Urban Local Bodies, Haryana, 506, 5th Floor, New Civil Secretariat, Sector 17, Chandigarh.
16. Commissioner of Police, Delhi, New Police Hqrs., Jaisingh Road, New Delhi.
17. Director General of Police, Uttar Pradesh, Police Headquarters, 9th Floor, Tower -2, Gomti Nagar Ext., Shaheed Path, Lucknow, Uttar Pradesh.
18. Director General of Police, Rajasthan, Police Headquarters, Lal Kothi, Tonk Road, Jaipur, Rajasthan.
19. Director General of Police, Haryana, Police Headquarters, Sector-6, City-Panchkula, Haryana -134109.

20. Special Commissioner of Police (Traffic) Delhi, Delhi Police New Headquarters, Tower-I, 3rd Floor, Jaisingh Road, New Delhi.
21. Addl. Director General of Police, (Traffic) Uttar Pradesh, Police Headquarters, Signature Bldg. Gomati Nagar Vistar, Lucknow, Uttar Pradesh.
22. Addl. Director General of Police (Traffic), Rajasthan, Room No. 740, Police Headquarters, Nehru Palace, Tonk Road, Jaipur, Rajasthan.
23. Inspector General of Police (Traffic & Highways), Haryana, Sector-7, Karnal, Haryana.
24. Chairman, National Highway Authority of India (NHAI), G 5&7, Sector 10, Dwarka, New Delhi – 110075.
25. Vice-Chairman, Delhi Development Authority (DDA), B Block, 1st Floor, Vikas Sadan, INA, New Delhi – 110023.
26. Chairman, New Delhi Municipal Council (NDMC), Palika Kendra, Parliament Street, New Delhi – 110001.
27. Commissioner, Municipal Corporation of Delhi, Civic Centre, 4th Floor, Minto Road, Delhi - 110002
28. Engineer in chief (E in C-I,II, III) Municipal Corporation of Delhi, Civic Centre, Minto Road, New Delhi 110002
29. Chief Executive Officer, Delhi Cantonment Board, Sadar Bazar Road, Delhi Cantonment, Delhi 110010.
30. Chairman, Central Pollution Control Board (CPCB), Parivesh Bhawan, East Arjun Nagar, Delhi – 110032.
31. Chairman, Uttar Pradesh Pollution Control Board, T C, 12 V, Vibhuti Khand, Gomati Nagar, Lucknow, Uttar Pradesh.
32. Chairman, Rajasthan Pollution Control Board, 4, Jhalana Institutional Area, Jhalana Doongari, Jaipur, Rajasthan – 302004.
33. Chairman, Haryana Pollution Control Board, C-11, Sector 6, Panchkula, Haryana - 134109.
34. Chairman, Delhi Pollution Control Committee, 6th Floor, C Wing, Delhi Secretariat, IP Estate, Delhi – 110002.
35. Engineer-in-Chief, Public Work Department (PWD), Delhi, 12th Floor, Maso Building, Indraprastha Estate, New Delhi-110002.
36. Engineer-in-Chief, Public Works Department, Haryana, Nirman Sadan, Plot No.1, Dakshana Marg, Sector -33 A, Haryana PWD (B&R), Chandigarh.
37. Engineer-in-Chief, Public Works Department, Rajasthan, 170, Kamala Nehru Nagar, Ganpati Nagar, Jaipur, Rajasthan – 302007.
38. Engineer In Chief, U.P. Public Works Department, Nirman Bhavan, 96 M.G. Marg, Opp. Raj Bhavan, Lucknow-226001.
39. CMD, NTPC, NTPC Bhawan, SCOPE Complex, Institutional Area, Lodhi Road, New Delhi – 110003.
40. Managing Director, DMRC Ltd., Metro Bhawan, Brigade Lane, Barakhamba Road, New Delhi – 110 001.

41. Managing Director & CEO, DIMTS, 8th Floor, A Block, IT Park Road, Metro Vihar, Shastri Park, Shahdara, New Delhi, Delhi -110053.
42. Managing Director, National Capital Region Transport Corporation, Gati Shakti Bhawan, INA, New Delhi – 110023.
43. Chairman cum Managing Director, NBCC Bhawan, Lodhi Rd, New Delhi - 110003
44. Chairman, New Okhla Industrial Development Authority (NOIDA), Main Administrative Bldg. Sector 6, NOIDA, Uttar Pradesh.
45. Chairman, Greater Noida Industrial Development Authority, Plot No. 01, Knowledge Park -04, Greater NOIDA, Gautam Budh Nagar, UP – 201308.
46. Vice Chairman, Ghaziabad Development Authority, Vikas Path, Old Bus Stand, Ghaziabad, Uttar Pradesh – 201001.
47. Chief Executive Officer, Gurugram Metropolitan Development Authority, Metro Station, Plot No3, Sector 44, Near HUDA City Centre, Gurugram, Haryana.
48. Member Secretary, Central Pollution Control Board (CPCB), Parivesh Bhawan, East Arjun Nagar, Delhi – 110032.
49. Member Secretary, Uttar Pradesh Pollution Control Board, TC-12V, Vibhuti Khand, Gomati Nagar, Lucknow, Uttar Pradesh – 226010.
50. Member Secretary, Rajasthan Pollution Control Board, 4, Jhalana Institutional Area, Jhalana Doongari, Jaipur, Rajasthan – 302004.
51. Member Secretary, Haryana Pollution Control Board, C-11, Sector 6, Panchkula, Haryana – 134109.
52. Member Secretary, Delhi Pollution Control Committee, 6th Floor, C Wing, Delhi Secretariat, I P Estate, Delhi – 110002.
53. Chief Engineer, Urban Local Bodies, Haryana, Directorate of Urban Local Bodies, Bays No. 11-14, Sector 4, Panchkula, Haryana – 134112.
54. Chief Engineer, Directorate of Urban Local Bodies, Plot No. 18, Sector-7, Gomati Nagar, Uttar Pradesh.
55. Chief Engineer, Directorate of Urban Local Bodies, 22 Godam, Near Shiv Line Fatak, Jaipur, Rajasthan.
56. The Deputy Commissioner, Central Delhi, 14, Daryaganj, New Delhi – 110002.
57. The Deputy Commissioner, East Delhi, L M Bund, Shastri Nagar, Delhi – 110031.
58. The Deputy Commissioner, New Delhi, 12/1, Jam Nagar House, Sahajahan Road, New Delhi – 110011.
59. The Deputy Commissioner, North Delhi, Alipur, Delhi – 110036.
60. The Deputy Commissioner, North East Delhi, DC Office Complex, Nand Nagari, Opposite Gagan Cinema, Delhi – 110093.
61. The Deputy Commissioner, North West Delhi, O/o of the Deputy Commissioner, Kanjhawala, Delhi – 110081.
62. The Deputy Commissioner, Shahdra, Nand Nagari, Opposite Gagan Cinema, Delhi - 110093.

63. The Deputy Commissioner, South Delhi, M B Road, Saket, New Delhi 110068.
64. The Deputy Commissioner, South East Delhi, Old Gargi College Building, Lajpat Nagar-IV, New Delhi – 110024.
65. The Deputy Commissioner, South West Delhi, Old Terminal Tax Building, Kapashera, New Delhi- 110037.
66. The Deputy Commissioner, West Delhi, Plot No. 3, Shivaji Palace, Near West Mall Gate, Raja Garden, New Delhi – 110027.
67. The District Magistrate, Meerut, Office of the District Magistrate, Collectorate, District Meerut, Uttar Pradesh – 250002.
68. The District Magistrate, Ghaziabad, District Magistrate Office, Collectorate, Rajnagar, Ghaziabad, Uttar Pradesh – 201001.
69. The District Magistrate, Shamli, Bara bazar, Shamli, Uttar Pradesh - 247776
70. The District Magistrate, Bulandshahr Collectorate, Bulandshahr, Uttar Pradesh – 203001.
71. The District Magistrate, Muzaffarnaga, Collectorate, (Near Prakash Chowk), District – Muzaffarnagar, Uttar Pradesh -251001.
72. The District Magistrate, Hapur, Collectorate, Hapur, Uttar Pradesh -245101.
73. The District Magistrate, Baghpat, Collectorate, Baghpat, Uttar Pradesh - 250619.
74. The District Magistrate, Gautam Budhha Nagar, Tulsi Marg, Pocket G, Sector - 27, Noida, Gautam Budhha Nagar, Uttar Pradesh -201301.
75. The Deputy Commissioner, Rohtak, Mini Secretariat, District Rohtak, Haryana - 124001.
76. The Deputy Commissioner, Gurugram, First Floor, Mini Secretariat, Gururgram
77. The Deputy Commissioner, Sonapat, Mini Secretariat, District Sonapat, Haryana – 131001.
78. The Deputy Commissioner, Panipat, 1st Floor, Mini Secretariat, District Panipat, Haryana – 132103.
79. The Deputy Commissioner, Karnal, Mall Road, Karnal, District Karnal, Haryana – 132001.
80. The Deputy Commissioner, Faridabad, Room No.- 111, 1st Floor, Mini Secretariat, Sec-12, Faridabad -121004.
81. The Deputy Commissioner, Bhiwani, Commissioners' Office, Bhiwani, Haryana -127021.
82. The Deputy Commissioner, Rewari, Mini Secretariat, Bawal Road, Rajiv Chowk, Rewari, Haryana – 123401.
83. The Deputy Commissioner, Mahendragarh 1st Floor Mini Secretariat, Narnaul, Mahendragarh, Haryana.
84. The Deputy Commissioner, Palwal, Room No-201, Second Floor, Mini Secretariat, Palwal, Haryana- 121102.

85. The Deputy Commissioner, Nuh, Second Floor, Mini Secretariat Nuh, Haryana - 122107.
86. The Deputy Commissioner, Jhajjar, Mini Secretariat, DC Office, Jhajjar, Haryana - 124103.
87. The Deputy Commissioner, Charkhi Dadri, Mini Secretariat, Charkhi Dadri, Haryana.
88. The Deputy Commissioner, Jind, O/o Deputy Commissioner, Mini Secretariat, Jind, Haryana -126102.
89. The District Collector & Magistrate, Collectorate, Rajendra Nagar, Bharatpur, Rajasthan - 321001.
90. The District Collector & Magistrate, Mohalla Ladiya, Alwar, Rajasthan - 301001.
91. The Commissioner, Meerut Nagar Nigam, Near Ghanta Ghar, Kaiser Ganj Road, Meerut - 250002.
92. The Commissioner, Ghaziabad Nagar Nigam, Navyug Market, Opp. Old Bus Stand, Ghaziabad, Uttar Pradesh - 201001.
93. The Chairman, Nagar Palika Parishad Shamli Mill Road, Shamli, Uttar Pradesh - 247776.
94. The Chairman, Nagar Palika, Bulandshahr, Uttar Pradesh.
95. The Chairman, Nagar Palika Parishad, SD Area, Muzaffarnagar, Uttar Pradesh - 251002.
96. The Chairman, Nagar Palika Parishad, Hapur, Lothi Gate Nagar, Atarpura Chopla, Hapur, Uttar Pradesh -245101.
97. The Chairman, Nagar Palika Prishad, Baghpat, Uttar Pradesh.
98. Chief Executive Officer, Gautam Budhha Nagar, Uttar Pradesh.
99. The Commissioner, Municipal Corporation Rohtak, Ambedkar Chowk, M C Office, Opp. BSNL Office, Rohtak, Haryana - 124001.
100. The Commissioner, Municipal Corporation, Sonapat, Near Railway Station, Railway Road, Sonapat, Haryana - 131001.
101. The Commissioner, Municipal Corporation Panipat, Tau Devi Lal Complex, Railway Road, Panipat, Haryana - 132103.
102. The Commissioner, Municipal Corporation Karnal, Sector-12, (near Mini Secretariat), Urban State, Karnal, Haryana - 132001.
103. The Commissioner, Municipal Corporation Faridabad, B.K Chowki, New Industrial Town, Faridabad, Haryana - 121001.
104. The Commissioner, Municipal Corporation Gurugram, C 1, Info City, Sector 34, Gurugram, Haryana -122001.
105. The District Municipal Commissioner, Bhiwani Municipal Committee, Near Railway Station, Bhiwani, Haryana.
106. The Additional Deputy Commissioner, Municipal Council Rewari, Bharawas Rd, Near Agarsen Chowk, Bhajan Ka Bagh, Raam Bagh Mahalla Rewari, Haryana -123401.

107. The District Municipal Commissioner, Municipal Council Narnaul, Near PWD Rest House, Narnaul, Mahendragarh, Haryana.
108. The Deputy Commissioner, Municipal Council, Palwal, Second Floor, Mini Secretariat, Palwal, Haryana- 121102.
109. The Executive Officer, Municipal Committee, Nuh, Near Sabzi Mandi, Civil Lines, Nuh, Haryana - 122107.
110. The Executive Officer, Municipal Council, Jhajjar, Chhuchhakwas Road, Jhajjar, Haryana - 124103.
111. The Deputy Commissioner, Municipal Council, Mini Secretariat, District Charkhi Dadri, Haryana.
112. The Deputy Commissioner, Municipal Council, Police Lines, District Jind, Haryana -126102.
113. The Commissioner, Nagar Nigam Bharatpur, Mathura Gate, Bharatpur, Rajasthan - 321001.
114. The Commissioner, Nagar Parishad, Alwar Church Road, Alwar, Rajasthan.
115. The Chief Executive Officer (CEO), Plot No. 3, Sector 44, Near HUDA City Centre Metro Station, Gurugram, Haryana - 122003.
116. Chief Controller of Explosives, PESO, CGO Complex, 5th, A Block, Seminary Hills, Nagpur, Maharashtra - 440001.
117. Managing Director, BSES Rajdhani Power Limited, BSES Rajdhani Power Limited, BSES Bhawan, Nehru Place, New Delhi - 110019.
118. The Managing Director, BSES Yamuna Power Limited, Shakti Kiran Building, Vishwas Nagar, Shahdara, Delhi -110032.
119. Chief Executive Officer, Tata Power Delhi Distribution Limited (TPDDL), Tata Power Delhi Distribution Ltd, Hudson Lines, Kingsway Camp, Delhi-110 009.
120. Managing Director, Uttar Haryana Vidyut Vitran Nigam Limited (UHVVNL) Vidyut Sadan, Plot No. C-16, Sector-6, Panchkula, Haryana.
121. Managing Director, Dakshani Haryana Vidyut Vitran Nigam Limited (DHVVNL), Vidyut Sadan, Vidyut Nagar, Hisar, Haryana -125005.
122. Managing Director, Pashchimanchal Vidyut Vitran Nigam Limited (PVVNL), Urja Bhawan, Victoria Park, Meerut, Uttar Pradesh - 250001.
123. Managing Director, Noida Power Company Limited (NPCL) Commercial Complex, 1st Avenue, Pocket H, Sector Alpha II, Greater Noida, Uttar Pradesh.
124. Managing Director, Jaipur Vidyut Vitran Nigam Limited (JVVNL), Vidyut Bhawan, Jyoti Nagar, Jaipur, Rajasthan - 302005.
125. Managing Director, Bharatpur Electricity Service Limited (JVVNL) Vidyut Bhawan, Jyoti Nagar, Jaipur, Rajasthan - 302005.
126. Managing Director, Delhi Transport Corporation (DTC), Government of National Capital Territory of Delhi, DTC Headquarters, IP Estate, New Delhi-110002.
127. Managing Director, U P State Road Transport Corporation, Tehri Kothi, MG Marg, Lucknow, Uttar Pradesh - 226 001.

128. Managing Director, State Road Transport Corporation of Haryana, 30 Bays Building, 2nd Floor, Sector - 17C, Chandigarh – 160017.
129. Managing Director, Rajasthan State Road Transport Corporation, Parivahan Marg, Chaumu House, Jaipur, Rajasthan - 302 001
130. The Chief Engineer (O&M), Rajiv Gandhi Thermal Power Project, Haryana Power Generation Corporation Ltd., Tehsil, Khedar, Barwala, Vidyut Sadan Vidyut Nagar Hisar, Haryana – 125 122.
131. The Chief Engineer (O&M), Deen Bandhu Chhotu Ram Thermal Power Station, Haryana Power Generation Corporation Ltd, Village- Pansara, Yamunanagar – 135 004.
132. The Chief Engineer (O&M), Panipat Thermal Power Station, Haryana Power Generation Corporation Ltd., Village Assan, Jind Road, Panipat, Haryana – 132 105.
133. Sr. Vice President (O&M), Jhajjar Power Ltd., Mahatma Gandhi Thermal Power Plant, CLP India Ltd, Tehsil- Matanhai, Dist- Jhajjar, Haryana - 124106
134. Plant in charge, Harduaganj Thermal Power Station, Uttar Pradesh Rajya Vidyut Utpadan Nigam Limited, 14, Ashok Marg, Shakti Bhavan, Lucknow
135. The Chief Engineer (O&M) Talwandi Sabo Power Ltd, Village – Banawala, Mansa, Talwandi Sabo Road, Mansa - 151 302.
136. Sr. Vice President (O&M), Rajpura Thermal Power Plant, Nabha Power Ltd, Nalash/Nalas Village, Rajpura, Dist. Patiala, Punjab.
137. The Chief Engineer (O&M), Guru Gobind Singh Thermal Power Station, Punjab State Electricity Board, Ropar, Punjab.
138. The Chief Engineer (O&M), Guru Hargobind Singh Thermal Power Station, Punjab State Electricity Board Lehra Mohabbat, Bhatinda, Punjab.
139. Chief General Manager, National Capital Thermal Power Station (NCTPS) National Thermal Power Corporation, Dadri, Dist: Gautam Budhnagar, Uttar Pradesh -201 008.
140. The Chief Engineer (O&M) Rajiv Gandhi Thermal Power Project, Haryana Power Generation Corporation Ltd., Tehsil, Khedar, Barwala, Hisar, Haryana - 125 122.

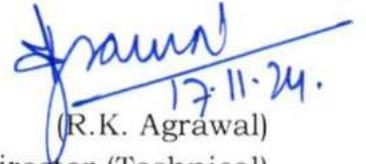
Copy for information and appropriate action to:

1. The Chairman and CEO, Railway Board, Raisina Road, Central Secretariat, New Delhi, Delhi 110001.
2. The Secretary, Department of Personnel and Training (DoPT), Government of India, Room No. – 112, North Block, New Delhi – 110 001
3. The Director General, Central Public Work Department (CPWD) A-Wing, Room No. 101 Nirman Bhawan, New Delhi
4. The Additional Chief Secretary, Health Department, Govt. of Haryana

5. The Additional Chief Secretary, Medical Health & Family Welfare Department, Govt. of Rajasthan
6. The Principal Secretary, Medical Health & Family Welfare, Govt. of Uttar Pradesh
7. The Secretary, Health & Family Welfare, Govt. of NCT of Delhi

Copy also to:

1. The Secretary, Ministry of Environment, Forest and Climate Change, Government of India, Indira Paryavaran Bhawan, Jor Bagh, New Delhi
2. The Defence Secretary, Ministry of Defence, Government of India, South Block, New Delhi – 110 001.
3. The Secretary, Ministry of Petroleum and Natural Gas, Government of India, Shastri Bhawan, New Delhi – 110 001.
4. The Secretary, Ministry of Road Transport and Highways, Government of India, Transport Bhawan, New Delhi – 110 001.
5. The Secretary, Ministry of Power, Government of India, Rafi Marg, Shram Shakti Bhavan, New Delhi, Delhi 110001
6. The Secretary, Department of Telecommunication, Ministry of Communication & IT, Government of India, Sanchar Bhawan, 20 Ashoka Road, New Delhi
7. The Chairperson and all Members (including Associate Members), CAQM


17.11.24.

(R.K. Agrawal)

Director (Technical)

(Member Convenor of Sub-Committee on GRAP)



राष्ट्रीय राजधानी क्षेत्र और निकटवर्ती क्षेत्र
वायु गुणवत्ता प्रबंधन आयोग
Commission for Air Quality Management in
National Capital Region and
Adjoining Areas



No.120017/27/GRAP/2021/CAQM 1197DT

3rd January, 2025

ORDER

Sub.: Invocation of actions under Stage III ('Severe' Air Quality) of revised GRAP (December, 2024) – steps to be taken

The Commission for Air Quality Management in NCR and adjoining areas, earlier issued GRAP vide Direction No. 83 dated 17.09.2024. The Commission, as per the Hon'ble Supreme Court directions dated 25.11.2024 and 05.12.2024, comprehensively revised the schedule of GRAP and submitted to the Hon'ble Supreme Court on date 12.12.2024. Revised schedule of GRAP was issued by the Commission vide its order dated 13.12.2024 for implementation with immediate effect by all concerned (available on CAQM website i.e., caqm.nic.in).

2. The Hon'ble Supreme Court in its directions in WP(C) No. 13029 of 1985 in the matter of M.C. Mehta Vs. Union of India & Ors. dated 05.12.2024, *inter alia*, directed the Commission as under:

"...we must record here that if the Commission finds that the AQI goes above 350, as a precautionary measure, Stage-III measures will have to be immediately implemented. If the AQI crosses 400 on a given day, Stage-IV measures will have to be reintroduced..."

3. This was further reiterated by the Hon'ble Supreme Court in its Order dated 12.12.2024 and 19.12.2024 in the above said matter.

4. As of now, Stage- I & II of GRAP are in force vide order dated 14.10.2024 & 21.10.2024.

5. Noting an increasing trend in AQI levels of Delhi, the Sub-Committee on GRAP in its meeting held today, reviewed the air quality scenario in the region as well as the IMD/IITM forecasts and observed as under:

The Sub-Committee observed that the AQI of Delhi is exhibiting an increasing trend, crossed 350 in the morning today and has been recorded 371 at 4:00 PM owing to dense fog, low mixing height, variable winds and unfavorable meteorological conditions.

Further, the forecasts from IMD/IITM also suggest a likelihood of the AQI of Delhi to particularly remain in this adverse range for the coming days owing to unfavorable meteorological conditions.

6. Accordingly, in an effort to prevent further deterioration of the air quality and in pursuance of the Hon'ble Supreme Court's directives, the Sub Committee on GRAP hereby decide to **invoke ALL actions under Stage-III ('Severe' Air Quality of Delhi)** of the extant Schedule of GRAP, with immediate effect in right earnest by all the agencies concerned in Delhi-NCR, in addition to the Stage-I and II actions already in force.

7. Actions under Stages-I II & III of the revised GRAP shall be implemented, monitored and reviewed by all the agencies concerned in the entire NCR to ensure that the AQI levels do not slip further. All implementing agencies shall keep strict vigil and intensify measures of the revised GRAP schedule. Citizens are requested to strictly adhere to the citizen charter under GRAP Stage-III.

8. The Sub-Committee, shall be keeping a close watch on the air quality scenario and review the situation from time to time for further appropriate decision depending upon the Air Quality in Delhi and forecast made by IMD/IITM.


03/11/25

(R.K. Agrawal)

Director (Technical)

(Member Convenor of Sub-Committee on GRAP)

To:

1. The Chief Secretary, Government of Uttar Pradesh, 101, Lok Bhawan, U. P. Civil Secretariat, Vidhan Sabha Marg, Lucknow – 226 001.
2. The Chief Secretary, Government of Rajasthan, Government Secretariat, Jaipur, Rajasthan – 302 005.
3. The Chief Secretary, Government of Haryana, 4th Floor, Civil Secretariat, Sector – 1, Chandigarh.
4. The Chief Secretary, Government of NCT of Delhi, 3rd Floor, Delhi Secretariat, I. P. Estate, New Delhi – 110 002.
5. Additional Chief Secretary/Principal Secretary, Department of Environment, Uttar Pradesh.
6. Additional Chief Secretary, Department of Environment, Room No. 335, 3rd Floor, Haryana New Secretariat, Sector 17, Chandigarh.
7. Additional Chief Secretary / Principal Secretary, Department of Environment, Government of NCT of Delhi, Room No. 801, 8th Floor, B Wing, Delhi Secretariat, Delhi - 110002.
8. Principal Secretary, Department of Environment, Room No. 4224, 2nd Floor, Main Building, Government of Rajasthan Sectt. Jaipur.
9. Principal Secretary, Department of Transport, Government of Uttar Pradesh, Room No. 701, Babu Bhawan, Hazratganj, Lucknow, Uttar Pradesh
10. Addl. Chief Secretary, Department of Transport, Govt. of Rajasthan, Room No. 4102, Main Building, Rajasthan Sachivalya, Jaipur, Rajasthan.

11. Principal Secretary, Department of Transport, Government of Haryana, Room No. 621, 6th Floor, New Secretariat Bldg. Sector 17, Chandigarh.
12. Principal Secretary cum Commissioner, Department of Transport, Government of NCT of Delhi 5/9, Under Hill Road. Ludlow Castle, Civil Lines, Delhi - 110054.
13. Principal Secretary, Urban Local Bodies, Uttar Pradesh, 201, Lok Bhawan, Lucknow, Uttar Pradesh.
14. Principal Secretary, Urban Local Bodies, Rajasthan, Food Building, Secretariat Jaipur, Rajasthan.
15. Principal Secretary, Urban Local Bodies, Haryana, 506, 5th Floor, New Civil Secretariat, Sector 17, Chandigarh.
16. Commissioner of Police, Delhi, New Police Hqrs., Jaisingh Road, New Delhi.
17. Director General of Police, Uttar Pradesh, Police Headquarters, 9th Floor, Tower -2, Gomti Nagar Ext., Shaheed Path, Lucknow, Uttar Pradesh.
18. Director General of Police, Rajasthan, Police Headquarters, Lal Kothi, Tonk Road, Jaipur, Rajasthan.
19. Director General of Police, Haryana, Police Headquarters, Sector-6, City-Panchkula, Haryana -134109.
20. Special Commissioner of Police (Traffic) Delhi, Delhi Police New Headquarters, Tower-I, 3rd Floor, Jaisingh Road, New Delhi.
21. Addl. Director General of Police, (Traffic) Uttar Pradesh, Police Headquarters, Signature Bldg. Gomati Nagar Vistar, Lucknow, Uttar Pradesh.
22. Addl. Director General of Police (Traffic), Rajasthan, Room No. 740, Police Headquarters, Nehru Palace, Tonk Road, Jaipur, Rajasthan.
23. Inspector General of Police (Traffic & Highways), Haryana, Sector-7, Karnal, Haryana.
24. Chairman, National Highway Authority of India (NHAI), G 5&7, Sector 10, Dwarka, New Delhi - 110075.
25. Vice-Chairman, Delhi Development Authority (DDA), B Block, 1st Floor, Vikas Sadan, INA, New Delhi - 110023.
26. Chairman, New Delhi Municipal Council (NDMC), Palika Kendra, Parliament Street, New Delhi - 110001.
27. Commissioner, Municipal Corporation of Delhi, Civic Centre, 4th Floor, Minto Road, Delhi - 110002
28. Engineer in chief (E in C-I,II, III) Municipal Corporation of Delhi, Civic Centre, Minto Road, New Delhi 110002
29. Chief Executive Officer, Delhi Cantonment Board, Sadar Bazar Road, Delhi Cantonment, Delhi 110010.
30. Chairman, Central Pollution Control Board (CPCB), Parivesh Bhawan, East Arjun Nagar, Delhi - 110032.
31. Chairman, Uttar Pradesh Pollution Control Board, T C, 12 V, Vibhuti Khand, Gomati Nagar, Lucknow, Uttar Pradesh.
32. Chairman, Rajasthan Pollution Control Board, 4, Jhalana Institutional Area, Jhalana Doongari, Jaipur, Rajasthan - 302004.
33. Chairman, Haryana Pollution Control Board, C-11, Sector 6, Panchkula, Haryana - 134109.
34. Chairman, Delhi Pollution Control Committee, 6th Floor, C Wing, Delhi Secretariat, IP Estate, Delhi - 110002.
35. Engineer-in-Chief, Public Work Department (PWD), Delhi, 12th Floor, Maso Building, Indraprastha Estate, New Delhi-110002.

36. Engineer-in-Chief, Public Works Department, Haryana, Nirman Sadan, Plot No.1, Dakshana Marg, Sector -33 A, Haryana PWD (B&R), Chandigarh.
37. Engineer-in-Chief, Public Works Department, Rajasthan, 170, Kamala Nehru Nagar, Ganpati Nagar, Jaipur, Rajasthan – 302007.
38. Engineer In Chief, U.P. Public Works Department, Nirman Bhavan, 96 M.G. Marg, Opp. Raj Bhavan, Lucknow-226001.
39. CMD, NTPC, NTPC Bhawan, SCOPE Complex, Institutional Area, Lodhi Road, New Delhi – 110003.
40. Managing Director, DMRC Ltd., Metro Bhawan, Brigade Lane, Barakhamba Road, New Delhi – 110 001.
41. Managing Director & CEO, DIMTS, 8th Floor, A Block, IT Park Road, Metro Vihar, Shastri Park, Shahdara, New Delhi, Delhi -110053.
42. Managing Director, National Capital Region Transport Corporation, Gati Shakti Bhawan, INA, New Delhi – 110023.
43. Chairman cum Managing Director, NBCC Bhawan, Lodhi Rd, New Delhi - 110003
44. Chairman, New Okhla Industrial Development Authority (NOIDA), Main Administrative Bldg. Sector 6, NOIDA, Uttar Pradesh.
45. Chairman, Greater Noida Industrial Development Authority, Plot No. 01, Knowledge Park -04, Greater NOIDA, Gautam Budh Nagar, UP – 201308.
46. Vice Chairman, Ghaziabad Development Authority, Vikas Path, Old Bus Stand, Ghaziabad, Uttar Pradesh – 201001.
47. Chief Executive Officer, Gurugram Metropolitan Development Authority, Metro Station, Plot No3, Sector 44, Near HUDA City Centre, Gurugram, Haryana.
48. Member Secretary, Central Pollution Control Board (CPCB), Parivesh Bhawan, East Arjun Nagar, Delhi – 110032.
49. Member Secretary, Uttar Pradesh Pollution Control Board, TC-12V, Vibhuti Khand, Gomati Nagar, Lucknow, Uttar Pradesh – 226010.
50. Member Secretary, Rajasthan Pollution Control Board, 4, Jhalana Institutional Area, Jhalana Doongari, Jaipur, Rajasthan – 302004.
51. Member Secretary, Haryana Pollution Control Board, C-11, Sector 6, Panchkula, Haryana – 134109.
52. Member Secretary, Delhi Pollution Control Committee, 6th Floor, C Wing, Delhi Secretariat, I P Estate, Delhi – 110002.
53. Chief Engineer, Urban Local Bodies, Haryana, Directorate of Urban Local Bodies, Bays No. 11-14, Sector 4, Panchkula, Haryana – 134112.
54. Chief Engineer, Directorate of Urban Local Bodies, Plot No. 18, Sector-7, Gomati Nagar, Uttar Pradesh.
55. Chief Engineer, Directorate of Urban Local Bodies, 22 Godam, Near Shiv Line Fatak, Jaipur, Rajasthan.
56. The Deputy Commissioner, Central Delhi, 14, Daryaganj, New Delhi – 110002.
57. The Deputy Commissioner, East Delhi, L M Bund, Shastri Nagar, Delhi – 110031.
58. The Deputy Commissioner, New Delhi, 12/1, Jam Nagar House, Sahajahan Road, New Delhi – 110011.
59. The Deputy Commissioner, North Delhi, Alipur, Delhi – 110036.
60. The Deputy Commissioner, North East Delhi, DC Office Complex, Nand Nagari, Opposite Gagan Cinema, Delhi – 110093.

61. The Deputy Commissioner, North West Delhi, O/o of the Deputy Commissioner, Kanjhawala, Delhi - 110081.
62. The Deputy Commissioner, Shahdra, Nand Nagari, Opposite Gagan Cinema, Delhi - 110093.
63. The Deputy Commissioner, South Delhi, M B Road, Saket, New Delhi 110068.
64. The Deputy Commissioner, South East Delhi, Old Gargi College Building, Lajpat Nagar-IV, New Delhi - 110024.
65. The Deputy Commissioner, South West Delhi, Old Terminal Tax Building, Kapashera, New Delhi- 110037.
66. The Deputy Commissioner, West Delhi, Plot No. 3, Shivaji Palace, Near West Mall Gate, Raja Garden, New Delhi - 110027.
67. The District Magistrate, Meerut, Office of the District Magistrate, Collectorate, District Meerut, Uttar Pradesh - 250002.
68. The District Magistrate, Ghaziabad, District Magistrate Office, Collectorate, Rajnagar, Ghaziabad, Uttar Pradesh - 201001.
69. The District Magistrate, Shamli, Bara bazar, Shamli, Uttar Pradesh - 247776
70. The District Magistrate, Bulandshahr Collectorate, Bulandshahr, Uttar Pradesh - 203001.
71. The District Magistrate, Muzaffarnaga, Collectorate, (Near Prakash Chowk), District - Muzaffarnagar, Uttar Pradesh -251001.
72. The District Magistrate, Hapur, Collectorate, Hapur, Uttar Pradesh - 245101.
73. The District Magistrate, Baghpat, Collectorate, Baghpat, Uttar Pradesh - 250619.
74. The District Magistrate, Gautam Budhha Nagar, Tulsi Marg, Pocket G, Sector -27, Noida, Gautam Budhha Nagar, Uttar Pradesh -201301.
75. The Deputy Commissioner, Rohtak, Mini Secretariat, District Rohtak, Haryana - 124001.
76. The Deputy Commissioner, Gurugram, First Floor, Mini Secretariat, Gurugram
77. The Deputy Commissioner, Sonapat, Mini Secretariat, District Sonapat, Haryana - 131001.
78. The Deputy Commissioner, Panipat, 1st Floor, Mini Secretariat, District Panipat, Haryana - 132103.
79. The Deputy Commissioner, Karnal, Mall Road, Karnal, District Karnal, Haryana - 132001.
80. The Deputy Commissioner, Faridabad, Room No.- 111, 1st Floor, Mini Secretariat, Sec-12, Faridabad -121004.
81. The Deputy Commissioner, Bhiwani, Commissioners' Office, Bhiwani, Haryana -127021.
82. The Deputy Commissioner, Rewari, Mini Secretariat, Bawal Road, Rajiv Chowk, Rewari, Haryana - 123401.
83. The Deputy Commissioner, Mahendragarh 1st Floor Mini Secretariat, Narnaul, Mahendragarh, Haryana.
84. The Deputy Commissioner, Palwal, Room No-201, Second Floor, Mini Secretariat, Palwal, Haryana- 121102.
85. The Deputy Commissioner, Nuh, Second Floor, Mini Secretariat Nuh, Haryana - 122107.

86. The Deputy Commissioner, Jhajjar, Mini Secretariat, DC Office, Jhajjar, Haryana - 124103.
87. The Deputy Commissioner, Charkhi Dadri, Mini Secretariat, Charkhi Dadri, Haryana.
88. The Deputy Commissioner, Jind, O/o Deputy Commissioner, Mini Secretariat, Jind, Haryana -126102.
89. The District Collector & Magistrate, Collectorate, Rajendra Nagar, Bharatpur, Rajasthan - 321001.
90. The District Collector & Magistrate, Mohalla Ladiya, Alwar, Rajasthan - 301001.
91. The Commissioner, Meerut Nagar Nigam, Near Ghanta Ghar, Kaiser Ganj Road, Meerut - 250002.
92. The Commissioner, Ghaziabad Nagar Nigam, Navyug Market, Opp. Old Bus Stand, Ghaziabad, Uttar Pradesh - 201001.
93. The Chairman, Nagar Palika Parishad Shamli Mill Road, Shamli, Uttar Pradesh - 247776.
94. The Chairman, Nagar Palika, Bulandshahr, Uttar Pradesh.
95. The Chairman, Nagar Palika Parishad, SD Area, Muzaffarnagar, Uttar Pradesh - 251002.
96. The Chairman, Nagar Palika Parishad, Hapur, Lothi Gate Nagar, Atarpura Chopla, Hapur, Uttar Pradesh -245101.
97. The Chairman, Nagar Palika Prishad, Baghpat, Uttar Pradesh.
98. Chief Executive Officer, Gautam Budhha Nagar, Uttar Pradesh.
99. The Commissioner, Municipal Corporation Rohtak, Ambedkar Chowk, M C Office, Opp. BSNL Office, Rohtak, Haryana - 124001.
100. The Commissioner, Municipal Corporation, Sonapat, Near Railway Station, Railway Road, Sonapat, Haryana - 131001.
101. The Commissioner, Municipal Corporation Panipat, Tau Devi Lal Complex, Railway Road, Panipat, Haryana - 132103.
102. The Commissioner, Municipal Corporation Karnal, Sector-12, (near Mini Secretariat), Urban State, Karnal, Haryana - 132001.
103. The Commissioner, Municipal Corporation Faridabad, B.K Chowki, New Industrial Town, Faridabad, Haryana - 121001.
104. The Commissioner, Municipal Corporation Gurugram, C 1, Info City, Sector 34, Gurugram, Haryana -122001.
105. The District Municipal Commissioner, Bhiwani Municipal Committee, Near Railway Station, Bhiwani, Haryana.
106. The Additional Deputy Commissioner, Municipal Council Rewari, Bharawas Rd, Near Agarsen Chowk, Bhajan Ka Bagh, Raam Bagh Mahalla Rewari, Haryana -123401.
107. The District Municipal Commissioner, Municipal Council Narnaul, Near PWD Rest House, Narnaul, Mahendragarh, Haryana.
108. The Deputy Commissioner, Municipal Council, Palwal, Second Floor, Mini Secretariat, Palwal, Haryana- 121102.
109. The Executive Officer, Municipal Committee, Nuh, Near Sabzi Mandi, Civil Lines, Nuh, Haryana - 122107.
110. The Executive Officer, Municipal Council, Jhajjar, Chhuchhakwas Road, Jhajjar, Haryana - 124103.
111. The Deputy Commissioner, Municipal Council, Mini Secretariat, District Charkhi Dadri, Haryana.

112. The Deputy Commissioner, Municipal Council, Police Lines, District Jind, Haryana -126102.
113. The Commissioner, Nagar Nigam Bharatpur, Mathura Gate, Bharatpur, Rajasthan - 321001.
114. The Commissioner, Nagar Parishad, Alwar Church Road, Alwar, Rajasthan.
115. The Chief Executive Officer (CEO), Plot No. 3, Sector 44, Near HUDA City Centre Metro Station, Gurugram, Haryana - 122003.
116. Chief Controller of Explosives, PESO, CGO Complex, 5th, A Block, Seminary Hills, Nagpur, Maharashtra - 440001.
117. Managing Director, BSES Rajdhani Power Limited, BSES Rajdhani Power Limited, BSES Bhawan, Nehru Place, New Delhi - 110019.
118. The Managing Director, BSES Yamuna Power Limited, Shakti Kiran Building, Vishwas Nagar, Shahdara, Delhi -110032.
119. Chief Executive Officer, Tata Power Delhi Distribution Limited (TPDDL), Tata Power Delhi Distribution Ltd, Hudson Lines, Kingsway Camp, Delhi-110 009.
120. Managing Director, Uttar Haryana Vidyut Vitran Nigam Limited (UHVVNL) Vidyut Sadan, Plot No. C-16, Sector-6, Panchkula, Haryana.
121. Managing Director, Dakshani Haryana Vidyut Vitran Nigam Limited (DHVVNL), Vidyut Sadan, Vidyut Nagar, Hisar, Haryana -125005.
122. Managing Director, Pashchimanchal Vidyut Vitran Nigam Limited (PVVNL), Urja Bhawan, Victoria Park, Meerut, Uttar Pradesh - 250001.
123. Managing Director, Noida Power Company Limited (NPCL) Commercial Complex, 1st Avenue, Pocket H, Sector Alpha II, Greater Noida, Uttar Pradesh.
124. Managing Director, Jaipur Vidyut Vitran Nigam Limited (JVVNL), Vidyut Bhawan, Jyoti Nagar, Jaipur, Rajasthan - 302005.
125. Managing Director, Bharatpur Electricity Service Limited (JVVNL) Vidyut Bhawan, Jyoti Nagar, Jaipur, Rajasthan - 302005.
126. Managing Director, Delhi Transport Corporation (DTC), Government of National Capital Territory of Delhi, DTC Headquarters, IP Estate, New Delhi-110002.
127. Managing Director, U P State Road Transport Corporation, Tehri Kothi, MG Marg, Lucknow, Uttar Pradesh - 226 001.
128. Managing Director, State Road Transport Corporation of Haryana, 30 Bays Building, 2nd Floor, Sector - 17C, Chandigarh - 160017.
129. Managing Director, Rajasthan State Road Transport Corporation, Parivahan Marg, Chaumu House, Jaipur, Rajasthan - 302 001
130. The Chief Engineer (O&M), Rajiv Gandhi Thermal Power Project, Haryana Power Generation Corporation Ltd., Tehsil, Khedar, Barwala, Vidyut Sadan Vidyut Nagar Hisar, Haryana - 125 122.
131. The Chief Engineer (O&M), Deen Bandhu Chhotu Ram Thermal Power Station, Haryana Power Generation Corporation Ltd, Village- Pansara, Yamunanagar - 135 004.
132. The Chief Engineer (O&M), Panipat Thermal Power Station, Haryana Power Generation Corporation Ltd., Village Assan, Jind Road, Panipat, Haryana - 132 105.
133. Sr. Vice President (O&M), Jhajjar Power Ltd., Mahatma Gandhi Thermal Power Plant, CLP India Ltd, Tehsil- Matanhai, Dist- Jhajjar, Haryana - 124106

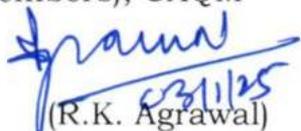
134. Plant in charge, Harduaganj Thermal Power Station, Uttar Pradesh Rajya Vidyut Utpadan Nigam Limited, 14, Ashok Marg, Shakti Bhavan, Lucknow
135. The Chief Engineer (O&M) Talwandi Sabo Power Ltd, Village – Banawala, Mansa, Talwandi Sabo Road, Mansa - 151 302.
136. Sr. Vice President (O&M), Rajpura Thermal Power Plant, Nabha Power Ltd, Nalash/Nalas Village, Rajpura, Dist. Patiala, Punjab.
137. The Chief Engineer (O&M), Guru Gobind Singh Thermal Power Station, Punjab State Electricity Board, Ropar, Punjab.
138. The Chief Engineer (O&M), Guru Hargobind Singh Thermal Power Station, Punjab State Electricity Board Lehra Mohabbat, Bhatinda, Punjab.
139. Chief General Manager, National Capital Thermal Power Station (NCTPS) National Thermal Power Corporation, Dadri, Dist: Gautam Budhagar, Uttar Pradesh -201 008.
140. The Chief Engineer (O&M) Rajiv Gandhi Thermal Power Project, Haryana Power Generation Corporation Ltd., Tehsil, Khedar, Barwala, Hisar, Haryana - 125 122.

Copy for information and appropriate action to:

1. The Chairman and CEO, Railway Board, Raisina Road, Central Secretariat, New Delhi, Delhi 110001.
2. The Secretary, Department of Personnel and Training (DoPT), Government of India, Room No. – 112, North Block, New Delhi – 110 001
3. The Director General, Central Public Work Department (CPWD) A-Wing, Room No. 101 Nirman Bhawan, New Delhi
4. The Additional Chief Secretary, Health Department, Govt. of Haryana
5. The Additional Chief Secretary, Medical Health & Family Welfare Department, Govt. of Rajasthan
6. The Principal Secretary, Medical Health & Family Welfare, Govt. of Uttar Pradesh
7. The Secretary, Health & Family Welfare, Govt. of NCT of Delhi

Copy also to:

1. The Secretary, Ministry of Environment, Forest and Climate Change, Government of India, Indira Paryavaran Bhawan, Jor Bagh, New Delhi
2. The Defence Secretary, Ministry of Defence, Government of India, South Block, New Delhi – 110 001.
3. The Secretary, Ministry of Petroleum and Natural Gas, Government of India, Shastri Bhawan, New Delhi – 110 001.
4. The Secretary, Ministry of Road Transport and Highways, Government of India, Transport Bhawan, New Delhi – 110 001.
5. The Secretary, Ministry of Power, Government of India, Rafi Marg, Shram Shakti Bhavan, New Delhi, Delhi 110001
6. The Secretary, Department of Telecommunication, Ministry of Communication & IT, Government of India, Sanchar Bhawan, 20 Ashoka Road, New Delhi
7. The Chairperson and all Members (including Associate Members), CAQM


(R.K. Agrawal)

Director (Technical)

(Member Convenor of Sub-Committee on GRAP)



राष्ट्रीय राजधानी क्षेत्र और निकटवर्ती क्षेत्र
वायु गुणवत्ता प्रबंधन आयोग
Commission for Air Quality Management in
National Capital Region and
Adjoining Areas



No.120017/27/GRAP/2021/CAQM 1205 DT

9th January, 2025

ORDER

Sub.: Invocation of actions under Stage III ('Severe' Air Quality) of revised GRAP (December, 2024) – steps to be taken

The Commission for Air Quality Management in NCR and adjoining areas, in pursuance of the Hon'ble Supreme Court directions, issued a comprehensively revised the schedule of GRAP vide its order dated 13.12.2024 for implementation with immediate effect by all concerned (available on CAQM website i.e., caqm.nic.in).

2. The Hon'ble Supreme Court in its directions in WP(C) No. 13029 of 1985 in the matter of M.C. Mehta Vs. Union of India & Ors. dated 05.12.2024, *inter alia*, directed the Commission as under:

"...we must record here that if the Commission finds that the AQI goes above 350, as a precautionary measure, Stage-III measures will have to be immediately implemented. If the AQI crosses 400 on a given day, Stage-IV measures will have to be reintroduced..."

3. This was further reiterated by the Hon'ble Supreme Court in its Order dated 12.12.2024 and 19.12.2024 in the above said matter.

4. As of now, Stage- I & II of revised schedule of GRAP are in force vide order dated 14.10.2024 & 21.10.2024.

5. Noting an increasing trend in AQI levels of Delhi, the Sub-Committee on GRAP in its meeting held today, reviewed the air quality scenario in the region as well as the IMD/IITM forecasts and observed as under:

The AQI of Delhi which was recorded as 297 on 08.01.2025, exhibited a sharp increasing trend and has been recorded 357 at 4:00 PM on 09.01.2025 owing to calm winds and foggy conditions.

6. Accordingly, in an effort to prevent further deterioration of the air quality and in pursuance of the Hon'ble Supreme Court's directives, the Sub Committee on GRAP hereby decide to **invoke ALL actions under Stage-III ('Severe' Air Quality of Delhi)** of revised Schedule of GRAP, with immediate effect in right earnest by all the agencies concerned in Delhi-NCR, in addition to the Stage-I and II actions already in force.

7. Actions under Stage-I II & III of the revised GRAP shall be implemented, monitored and reviewed by all the agencies concerned in the entire NCR to ensure that the AQI levels do not slip further. All implementing agencies shall keep strict vigil and intensify measures of the revised GRAP schedule. Citizens are requested to strictly adhere to the citizen charter under GRAP Stage-III.

8. The Sub-Committee, shall be keeping a close watch on the air quality scenario and review the situation from time to time for further appropriate decision depending upon the Air Quality in Delhi and forecast made by IMD/IITM.



(R.K. Agrawal)

Director (Technical)

(Member Convenor of Sub-Committee on GRAP)

To:

1. The Chief Secretary, Government of Uttar Pradesh, 101, Lok Bhawan, U. P. Civil Secretariat, Vidhan Sabha Marg, Lucknow – 226 001.
2. The Chief Secretary, Government of Rajasthan, Government Secretariat, Jaipur, Rajasthan – 302 005.
3. The Chief Secretary, Government of Haryana, 4th Floor, Civil Secretariat, Sector – 1, Chandigarh.
4. The Chief Secretary, Government of NCT of Delhi, 3rd Floor, Delhi Secretariat, I. P. Estate, New Delhi – 110 002.
5. Additional Chief Secretary/Principal Secretary, Department of Environment, Uttar Pradesh.
6. Additional Chief Secretary, Department of Environment, Room No. 335, 3rd Floor, Haryana New Secretariat, Sector 17, Chandigarh.
7. Additional Chief Secretary / Principal Secretary, Department of Environment, Government of NCT of Delhi, Room No. 801, 8th Floor, B Wing, Delhi Secretariat, Delhi - 110002.
8. Principal Secretary, Department of Environment, Room No. 4224, 2nd Floor, Main Building, Government of Rajasthan Sectt. Jaipur.
9. Principal Secretary, Department of Transport, Government of Uttar Pradesh, Room No. 701, Babu Bhawan, Hazratganj, Lucknow, Uttar Pradesh
10. Addl. Chief Secretary, Department of Transport, Govt. of Rajasthan, Room No. 4102, Main Building, Rajasthan Sachivalya, Jaipur, Rajasthan.
11. Principal Secretary, Department of Transport, Government of Haryana, Room No. 621, 6th Floor, New Secretariat Bldg. Sector 17, Chandigarh.
12. Principal Secretary cum Commissioner, Department of Transport, Government of NCT of Delhi 5/9, Under Hill Road. Ludlow Castle, Civil Lines, Delhi – 110054.
13. Principal Secretary, Urban Local Bodies, Uttar Pradesh, 201, Lok Bhawan, Lucknow, Uttar Pradesh.
14. Principal Secretary, Urban Local Bodies, Rajasthan, Food Building, Secretariat Jaipur, Rajasthan.
15. Principal Secretary, Urban Local Bodies, Haryana, 506, 5th Floor, New Civil Secretariat, Sector 17, Chandigarh.
16. Commissioner of Police, Delhi, New Police Hqrs., Jaisingh Road, New Delhi.

17. Director General of Police, Uttar Pradesh, Police Headquarters, 9th Floor, Tower -2, Gomti Nagar Ext., Shaheed Path, Lucknow, Uttar Pradesh.
18. Director General of Police, Rajasthan, Police Headquarters, Lal Kothi, Tonk Road, Jaipur, Rajasthan.
19. Director General of Police, Haryana, Police Headquarters, Sector-6, City-Panchkula, Haryana -134109.
20. Special Commissioner of Police (Traffic) Delhi, Delhi Police New Headquarters, Tower-I, 3rd Floor, Jaisingh Road, New Delhi.
21. Addl. Director General of Police, (Traffic) Uttar Pradesh, Police Headquarters, Signature Bldg. Gomati Nagar Vistar, Lucknow, Uttar Pradesh.
22. Addl. Director General of Police (Traffic), Rajasthan, Room No. 740, Police Headquarters, Nehru Palace, Tonk Road, Jaipur, Rajasthan.
23. Inspector General of Police (Traffic & Highways), Haryana, Sector-7, Karnal, Haryana.
24. Chairman, National Highway Authority of India (NHAI), G 5&7, Sector 10, Dwarka, New Delhi - 110075.
25. Vice-Chairman, Delhi Development Authority (DDA), B Block, 1st Floor, Vikas Sadan, INA, New Delhi - 110023.
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29. Chief Executive Officer, Delhi Cantonment Board, Sadar Bazar Road, Delhi Cantonment, Delhi 110010.
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37. Engineer-in-Chief, Public Works Department, Rajasthan, 170, Kamala Nehru Nagar, Ganpati Nagar, Jaipur, Rajasthan - 302007.
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66. The Deputy Commissioner, West Delhi, Plot No. 3, Shivaji Palace, Near West Mall Gate, Raja Garden, New Delhi – 110027.

67. The District Magistrate, Meerut, Office of the District Magistrate, Collectorate, District Meerut, Uttar Pradesh – 250002.
68. The District Magistrate, Ghaziabad, District Magistrate Office, Collectorate, Rajnagar, Ghaziabad, Uttar Pradesh – 201001.
69. The District Magistrate, Shamli, Bara bazar, Shamli, Uttar Pradesh - 247776
70. The District Magistrate, Bulandshahr Collectorate, Bulandshahr, Uttar Pradesh – 203001.
71. The District Magistrate, Muzaffarnaga, Collectorate, (Near Prakash Chowk), District – Muzaffarnagar, Uttar Pradesh -251001.
72. The District Magistrate, Hapur, Collectorate, Hapur, Uttar Pradesh - 245101.
73. The District Magistrate, Baghpat, Collectorate, Baghpat, Uttar Pradesh - 250619.
74. The District Magistrate, Gautam Budhha Nagar, Tulsi Marg, Pocket G, Sector -27, Noida, Gautam Budhha Nagar, Uttar Pradesh -201301.
75. The Deputy Commissioner, Rohtak, Mini Secretariat, District Rohtak, Haryana - 124001.
76. The Deputy Commissioner, Gurugram, First Floor, Mini Secretariat, Gurugram
77. The Deputy Commissioner, Sonapat, Mini Secretariat, District Sonapat, Haryana – 131001.
78. The Deputy Commissioner, Panipat, 1st Floor, Mini Secretariat, District Panipat, Haryana – 132103.
79. The Deputy Commissioner, Karnal, Mall Road, Karnal, District Karnal, Haryana – 132001.
80. The Deputy Commissioner, Faridabad, Room No.- 111, 1st Floor, Mini Secretariat, Sec-12, Faridabad -121004.
81. The Deputy Commissioner, Bhiwani, Commissioners' Office, Bhiwani, Haryana -127021.
82. The Deputy Commissioner, Rewari, Mini Secretariat, Bawal Road, Rajiv Chowk, Rewari, Haryana – 123401.
83. The Deputy Commissioner, Mahendragarh 1st Floor Mini Secretariat, Narnaul, Mahendragarh, Haryana.
84. The Deputy Commissioner, Palwal, Room No-201, Second Floor, Mini Secretariat, Palwal, Haryana- 121102.
85. The Deputy Commissioner, Nuh, Second Floor, Mini Secretariat Nuh, Haryana – 122107.
86. The Deputy Commissioner, Jhajjar, Mini Secretariat, DC Office, Jhajjar, Haryana – 124103.
87. The Deputy Commissioner, Charkhi Dadri, Mini Secretariat, Charkhi Dadri, Haryana.
88. The Deputy Commissioner, Jind, O/o Deputy Commissioner, Mini Secretariat, Jind, Haryana -126102.
89. The District Collector & Magistrate, Collectorate, Rajendra Nagar, Bharatpur, Rajasthan – 321001.
90. The District Collector & Magistrate, Mohalla Ladiya, Alwar, Rajasthan – 301001.
91. The Commissioner, Meerut Nagar Nigam, Near Ghanta Ghar, Kaiser Ganj Road, Meerut – 250002.

92. The Commissioner, Ghaziabad Nagar Nigam, Navyug Market, Opp. Old Bus Stand, Ghaziabad, Uttar Pradesh – 201001.
93. The Chairman, Nagar Palika Parishad Shamli Mill Road, Shamli, Uttar Pradesh – 247776.
94. The Chairman, Nagar Palika, Bulandshahr, Uttar Pradesh.
95. The Chairman, Nagar Palika Parishad, SD Area, Muzaffarnagar, Uttar Pradesh – 251002.
96. The Chairman, Nagar Palika Parishad, Hapur, Lothi Gate Nagar, Atarpura Chopla, Hapur, Uttar Pradesh –245101.
97. The Chairman, Nagar Palika Prishad, Baghpat, Uttar Pradesh.
98. Chief Executive Officer, Gautam Budhha Nagar, Uttar Pradesh.
99. The Commissioner, Municipal Corporation Rohtak, Ambedkar Chowk, M C Office, Opp. BSNL Office, Rohtak, Haryana – 124001.
100. The Commissioner, Municipal Corporation, Sonapat, Near Railway Station, Railway Road, Sonapat, Haryana – 131001.
101. The Commissioner, Municipal Corporation Panipat, Tau Devi Lal Complex, Railway Road, Panipat, Haryana – 132103.
102. The Commissioner, Municipal Corporation Karnal, Sector-12, (near Mini Secretariat), Urban State, Karnal, Haryana – 132001.
103. The Commissioner, Municipal Corporation Faridabad, B.K Chowki, New Industrial Town, Faridabad, Haryana – 121001.
104. The Commissioner, Municipal Corporation Gurugram, C 1, Info City, Sector 34, Gurugram, Haryana -122001.
105. The District Municipal Commissioner, Bhiwani Municipal Committee, Near Railway Station, Bhiwani, Haryana.
106. The Additional Deputy Commissioner, Municipal Council Rewari, Bharawas Rd, Near Agarsen Chowk, Bhajan Ka Bagh, Raam Bagh Mahalla Rewari, Haryana -123401.
107. The District Municipal Commissioner, Municipal Council Narnaul, Near PWD Rest House, Narnaul, Mahendragarh, Haryana.
108. The Deputy Commissioner, Municipal Council, Palwal, Second Floor, Mini Secretariat, Palwal, Haryana- 121102.
109. The Executive Officer, Municipal Committee, Nuh, Near Sabzi Mandi, Civil Lines, Nuh, Haryana - 122107.
110. The Executive Officer, Municipal Council, Jhajjar, Chhuchhakwas Road, Jhajjar, Haryana - 124103.
111. The Deputy Commissioner, Municipal Council, Mini Secretariat, District Charkhi Dadri, Haryana.
112. The Deputy Commissioner, Municipal Council, Police Lines, District Jind, Haryana -126102.
113. The Commissioner, Nagar Nigam Bharatpur, Mathura Gate, Bharatpur, Rajasthan – 321001.
114. The Commissioner, Nagar Parishad, Alwar Church Road, Alwar, Rajasthan.
115. The Chief Executive Officer (CEO), Plot No. 3, Sector 44, Near HUDA City Centre Metro Station, Gurugram, Haryana – 122003.
116. Chief Controller of Explosives, PESO, CGO Complex, 5th, A Block, Seminary Hills, Nagpur, Maharashtra – 440001.
117. Managing Director, BSES Rajdhani Power Limited, BSES Rajdhani Power Limited, BSES Bhawan, Nehru Place, New Delhi - 110019.
118. The Managing Director, BSES Yamuna Power Limited, Shakti Kiran Building, Vishwas Nagar, Shahdara, Delhi -110032.

119. Chief Executive Officer, Tata Power Delhi Distribution Limited (TPDDL), Tata Power Delhi Distribution Ltd, Hudson Lines, Kingsway Camp, Delhi-110 009.
120. Managing Director, Uttar Haryana Vidyut Vitran Nigam Limited (UHVVNL) Vidyut Sadan, Plot No. C-16, Sector-6, Panchkula, Haryana.
121. Managing Director, Dakshani Haryana Vidyut Vitran Nigam Limited (DHVVNL), Vidyut Sadan, Vidyut Nagar, Hisar, Haryana -125005.
122. Managing Director, Pashchimanchal Vidyut Vitran Nigam Limited (PVVNL), Urja Bhawan, Victoria Park, Meerut, Uttar Pradesh - 250001.
123. Managing Director, Noida Power Company Limited (NPCL) Commercial Complex, 1st Avenue, Pocket H, Sector Alpha II, Greater Noida, Uttar Pradesh.
124. Managing Director, Jaipur Vidyut Vitran Nigam Limited (JVVNL), Vidyut Bhawan, Jyoti Nagar, Jaipur, Rajasthan - 302005.
125. Managing Director, Bharatpur Electricity Service Limited (JVVNL) Vidyut Bhawan, Jyoti Nagar, Jaipur, Rajasthan - 302005.
126. Managing Director, Delhi Transport Corporation (DTC), Government of National Capital Territory of Delhi, DTC Headquarters, IP Estate, New Delhi-110002.
127. Managing Director, U P State Road Transport Corporation, Tehri Kothi, MG Marg, Lucknow, Uttar Pradesh - 226 001.
128. Managing Director, State Road Transport Corporation of Haryana, 30 Bays Building, 2nd Floor, Sector - 17C, Chandigarh - 160017.
129. Managing Director, Rajasthan State Road Transport Corporation, Parivahan Marg, Chaumu House, Jaipur, Rajasthan - 302 001
130. The Chief Engineer (O&M), Rajiv Gandhi Thermal Power Project, Haryana Power Generation Corporation Ltd., Tehsil, Khedar, Barwala, Vidyut Sadan Vidyut Nagar Hisar, Haryana - 125 122.
131. The Chief Engineer (O&M), Deen Bandhu Chhotu Ram Thermal Power Station, Haryana Power Generation Corporation Ltd, Village- Pansara, Yamunanagar - 135 004.
132. The Chief Engineer (O&M), Panipat Thermal Power Station, Haryana Power Generation Corporation Ltd., Village Assan, Jind Road, Panipat, Haryana - 132 105.
133. Sr. Vice President (O&M), Jhajjar Power Ltd., Mahatma Gandhi Thermal Power Plant, CLP India Ltd, Tehsil- Matanhai, Dist- Jhajjar, Haryana - 124106
134. Plant in charge, Harduaganj Thermal Power Station, Uttar Pradesh Rajya Vidyut Utpadan Nigam Limited, 14, Ashok Marg, Shakti Bhavan, Lucknow
135. The Chief Engineer (O&M) Talwandi Sabo Power Ltd, Village - Banawala, Mansa, Talwandi Sabo Road, Mansa - 151 302.
136. Sr. Vice President (O&M), Rajpura Thermal Power Plant, Nabha Power Ltd, Nalash/Nalas Village, Rajpura, Dist. Patiala, Punjab.
137. The Chief Engineer (O&M), Guru Gobind Singh Thermal Power Station, Punjab State Electricity Board, Ropar, Punjab.
138. The Chief Engineer (O&M), Guru Hargobind Singh Thermal Power Station, Punjab State Electricity Board Lehra Mohabbat, Bhatinda, Punjab.
139. Chief General Manager, National Capital Thermal Power Station (NCTPS) National Thermal Power Corporation, Dadri, Dist: Gautam Budhnagar, Uttar Pradesh -201 008.

140. The Chief Engineer (O&M) Rajiv Gandhi Thermal Power Project, Haryana Power Generation Corporation Ltd., Tehsil, Khedar, Barwala, Hisar, Haryana - 125 122.

Copy for information and appropriate action to:

1. The Chairman and CEO, Railway Board, Raisina Road, Central Secretariat, New Delhi, Delhi 110001.
2. The Secretary, Department of Personnel and Training (DoPT), Government of India, Room No. - 112, North Block, New Delhi - 110 001
3. The Director General, Central Public Work Department (CPWD) A-Wing, Room No. 101 Nirman Bhawan, New Delhi
4. The Additional Chief Secretary, Health Department, Govt. of Haryana
5. The Additional Chief Secretary, Medical Health & Family Welfare Department, Govt. of Rajasthan
6. The Principal Secretary, Medical Health & Family Welfare, Govt. of Uttar Pradesh
7. The Secretary, Health & Family Welfare, Govt. of NCT of Delhi

Copy also to:

1. The Secretary, Ministry of Environment, Forest and Climate Change, Government of India, Indira Paryavaran Bhawan, Jor Bagh, New Delhi
2. The Defence Secretary, Ministry of Defence, Government of India, South Block, New Delhi - 110 001.
3. The Secretary, Ministry of Petroleum and Natural Gas, Government of India, Shastri Bhawan, New Delhi - 110 001.
4. The Secretary, Ministry of Road Transport and Highways, Government of India, Transport Bhawan, New Delhi - 110 001.
5. The Secretary, Ministry of Power, Government of India, Rafi Marg, Shram Shakti Bhavan, New Delhi, Delhi 110001
6. The Secretary, Department of Telecommunication, Ministry of Communication & IT, Government of India, Sanchar Bhawan, 20 Ashoka Road, New Delhi
7. The Chairperson and all Members (including Associate Members), CAQM

(R.K. Agrawal)

Director (Technical)

(Member Convenor of Sub-Committee on GRAP)



राष्ट्रीय राजधानी क्षेत्र और निकटवर्ती क्षेत्र
वायु गुणवत्ता प्रबंधन आयोग
Commission for Air Quality Management in
National Capital Region and
Adjoining Areas



No.120017/27/GRAP/2021/CAQM - 1217DT

15th January, 2025

ORDER

Sub.: Invocation of actions under Stage III ('Severe' Air Quality) and Stage IV ('Severe+' Air Quality) of revised GRAP (December, 2024) – steps to be taken

The Commission for Air Quality Management in NCR and adjoining areas, in pursuance of the Hon'ble Supreme Court directions, issued a comprehensively revised the schedule of GRAP vide its order dated 13.12.2024 for implementation with immediate effect by all concerned (available on CAQM website i.e., caqm.nic.in).

2. The Hon'ble Supreme Court in its directions in WP(C) No. 13029 of 1985 in the matter of M.C. Mehta Vs. Union of India & Ors. dated 05.12.2024, *inter alia*, directed the Commission as under:

"...we must record here that if the Commission finds that the AQI goes above 350, as a precautionary measure, Stage-III measures will have to be immediately implemented. If the AQI crosses 400 on a given day, Stage-IV measures will have to be reintroduced..."

3. This was further reiterated by the Hon'ble Supreme Court in its Order dated 12.12.2024 and 19.12.2024 in the above said matter.

4. As of now, Stage- I & II of revised schedule of GRAP are in force vide order dated 14.10.2024 & 21.10.2024.

5. Noting an increasing trend in AQI levels of Delhi, the Sub-Committee on GRAP in its meeting held today, reviewed the air quality scenario in the region as well as the IMD/IITM forecasts and observed as under:

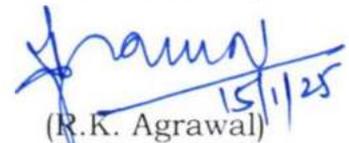
The AQI of Delhi for 14.01.2025 which reported as 275, exhibited a sharp increasing trend on 15.01.2025 and logging the AQI of 386 owing to dense foggy conditions and low temperatures leading to extremely low mixing height & ventilation coefficient for dispersion of pollutants.

The Sub-Committee further analysed the air quality scenario and noted that AQI has increased to 393 at 5:00 PM and 396 at 6:00 PM respectively owing to sharply increasing trend of pollutant concentrations due to unfavorable conditions. AQI is further likely to breach the 400 mark as predicted by IMD/ IITM.

6. Accordingly, in an effort to prevent further deterioration of the air quality and in pursuance of the Hon'ble Supreme Court's directives, the **Sub Committee on GRAP hereby decides to straightway invoke ALL actions under Stage-III ('Severe' Air Quality of Delhi) & also Stage-IV ('Severe+' Air Quality of Delhi)** of extant Schedule of GRAP, with immediate effect in right earnest by all the agencies concerned in Delhi-NCR, in addition to the Stage-I and II actions already in force.

7. All actions of the GRAP schedule shall be implemented, monitored and reviewed by all the agencies concerned in the entire NCR to ensure that the AQI levels do not slip further. All implementing agencies shall keep strict vigil and intensify measures of the GRAP schedule. Citizens are requested to strictly adhere to the citizen charter under GRAP.

8. The Sub-Committee, shall be keeping a close watch on the air quality scenario and review the situation from time to time for further appropriate decision depending upon the Air Quality in Delhi and forecast made by IMD/IITM.


15/1/25

(R.K. Agrawal)

Director (Technical)

(Member Convenor of Sub-Committee on GRAP)

To:

1. The Chief Secretary, Government of Uttar Pradesh, 101, Lok Bhawan, U. P. Civil Secretariat, Vidhan Sabha Marg, Lucknow – 226 001.
2. The Chief Secretary, Government of Rajasthan, Government Secretariat, Jaipur, Rajasthan – 302 005.
3. The Chief Secretary, Government of Haryana, 4th Floor, Civil Secretariat, Sector – 1, Chandigarh.
4. The Chief Secretary, Government of NCT of Delhi, 3rd Floor, Delhi Secretariat, I. P. Estate, New Delhi – 110 002.
5. Additional Chief Secretary/Principal Secretary, Department of Environment, Uttar Pradesh.
6. Additional Chief Secretary, Department of Environment, Room No. 335, 3rd Floor, Haryana New Secretariat, Sector 17, Chandigarh.
7. Additional Chief Secretary / Principal Secretary, Department of Environment, Government of NCT of Delhi, Room No. 801, 8th Floor, B Wing, Delhi Secretariat, Delhi - 110002.
8. Principal Secretary, Department of Environment, Room No. 4224, 2nd Floor, Main Building, Government of Rajasthan Sectt. Jaipur.
9. Principal Secretary, Department of Transport, Government of Uttar Pradesh, Room No. 701, Babu Bhawan, Hazratganj, Lucknow, Uttar Pradesh
10. Addl. Chief Secretary, Department of Transport, Govt. of Rajasthan, Room No. 4102, Main Building, Rajasthan Sachivalya, Jaipur, Rajasthan.
11. Principal Secretary, Department of Transport, Government of Haryana, Room No. 621, 6th Floor, New Secretariat Bldg. Sector 17, Chandigarh.
12. Principal Secretary cum Commissioner, Department of Transport, Government of NCT of Delhi 5/9, Under Hill Road. Ludlow Castle, Civil Lines, Delhi – 110054.

13. Principal Secretary, Urban Local Bodies, Uttar Pradesh, 201, Lok Bhawan, Lucknow, Uttar Pradesh.
14. Principal Secretary, Urban Local Bodies, Rajasthan, Food Building, Secretariat Jaipur, Rajasthan.
15. Principal Secretary, Urban Local Bodies, Haryana, 506, 5th Floor, New Civil Secretariat, Sector 17, Chandigarh.
16. Commissioner of Police, Delhi, New Police Hqrs., Jaisingh Road, New Delhi.
17. Director General of Police, Uttar Pradesh, Police Headquarters, 9th Floor, Tower -2, Gomti Nagar Ext., Shaheed Path, Lucknow, Uttar Pradesh.
18. Director General of Police, Rajasthan, Police Headquarters, Lal Kothi, Tonk Road, Jaipur, Rajasthan.
19. Director General of Police, Haryana, Police Headquarters, Sector-6, City-Panchkula, Haryana -134109.
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21. Addl. Director General of Police, (Traffic) Uttar Pradesh, Police Headquarters, Signature Bldg. Gomati Nagar Vistar, Lucknow, Uttar Pradesh.
22. Addl. Director General of Police (Traffic), Rajasthan, Room No. 740, Police Headquarters, Nehru Palace, Tonk Road, Jaipur, Rajasthan.
23. Inspector General of Police (Traffic & Highways), Haryana, Sector-7, Karnal, Haryana.
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37. Engineer-in-Chief, Public Works Department, Rajasthan, 170, Kamala Nehru Nagar, Ganpati Nagar, Jaipur, Rajasthan - 302007.

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56. The Deputy Commissioner, Central Delhi, 14, Daryaganj, New Delhi – 110002.
57. The Deputy Commissioner, East Delhi, L M Bund, Shastri Nagar, Delhi – 110031.
58. The Deputy Commissioner, New Delhi, 12/1, Jam Nagar House, Sahajahan Road, New Delhi – 110011.
59. The Deputy Commissioner, North Delhi, Alipur, Delhi – 110036.
60. The Deputy Commissioner, North East Delhi, DC Office Complex, Nand Nagari, Opposite Gagan Cinema, Delhi – 110093.
61. The Deputy Commissioner, North West Delhi, O/o of the Deputy Commissioner, Kanjhawala, Delhi – 110081.
62. The Deputy Commissioner, Shahdra, Nand Nagari, Opposite Gagan Cinema, Delhi - 110093.

63. The Deputy Commissioner, South Delhi, M B Road, Saket, New Delhi 110068.
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66. The Deputy Commissioner, West Delhi, Plot No. 3, Shivaji Palace, Near West Mall Gate, Raja Garden, New Delhi – 110027.
67. The District Magistrate, Meerut, Office of the District Magistrate, Collectorate, District Meerut, Uttar Pradesh – 250002.
68. The District Magistrate, Ghaziabad, District Magistrate Office, Collectorate, Rajnagar, Ghaziabad, Uttar Pradesh – 201001.
69. The District Magistrate, Shamli, Bara bazar, Shamli, Uttar Pradesh - 247776
70. The District Magistrate, Bulandshahr Collectorate, Bulandshahr, Uttar Pradesh – 203001.
71. The District Magistrate, Muzaffarnaga, Collectorate, (Near Prakash Chowk), District – Muzaffarnagar, Uttar Pradesh -251001.
72. The District Magistrate, Hapur, Collectorate, Hapur, Uttar Pradesh - 245101.
73. The District Magistrate, Baghpat, Collectorate, Baghpat, Uttar Pradesh - 250619.
74. The District Magistrate, Gautam Budhha Nagar, Tulsi Marg, Pocket G, Sector -27, Noida, Gautam Budhha Nagar, Uttar Pradesh -201301.
75. The Deputy Commissioner, Rohtak, Mini Secretariat, District Rohtak, Haryana - 124001.
76. The Deputy Commissioner, Gurugram, First Floor, Mini Secretariat, Gururgram
77. The Deputy Commissioner, Sonapat, Mini Secretariat, District Sonapat, Haryana – 131001.
78. The Deputy Commissioner, Panipat, 1st Floor, Mini Secretariat, District Panipat, Haryana – 132103.
79. The Deputy Commissioner, Karnal, Mall Road, Karnal, District Karnal, Haryana – 132001.
80. The Deputy Commissioner, Faridabad, Room No.- 111, 1st Floor, Mini Secretariat, Sec-12, Faridabad -121004.
81. The Deputy Commissioner, Bhiwani, Commissioners' Office, Bhiwani, Haryana -127021.
82. The Deputy Commissioner, Rewari, Mini Secretariat, Bawal Road, Rajiv Chowk, Rewari, Haryana – 123401.
83. The Deputy Commissioner, Mahendragarh 1st Floor Mini Secretariat, Narnaul, Mahendragarh, Haryana.
84. The Deputy Commissioner, Palwal, Room No-201, Second Floor, Mini Secretariat, Palwal, Haryana- 121102.
85. The Deputy Commissioner, Nuh, Second Floor, Mini Secretariat Nuh, Haryana – 122107.
86. The Deputy Commissioner, Jhajjar, Mini Secretariat, DC Office, Jhajjar, Haryana – 124103.
87. The Deputy Commissioner, Charkhi Dadri, Mini Secretariat, Charkhi Dadri, Haryana.

88. The Deputy Commissioner, Jind, O/o Deputy Commissioner, Mini Secretariat, Jind, Haryana -126102.
89. The District Collector & Magistrate, Collectorate, Rajendra Nagar, Bharatpur, Rajasthan – 321001.
90. The District Collector & Magistrate, Mohalla Ladiya, Alwar, Rajasthan – 301001.
91. The Commissioner, Meerut Nagar Nigam, Near Ghanta Ghar, Kaiser Ganj Road, Meerut – 250002.
92. The Commissioner, Ghaziabad Nagar Nigam, Navyug Market, Opp. Old Bus Stand, Ghaziabad, Uttar Pradesh – 201001.
93. The Chairman, Nagar Palika Parishad Shamli Mill Road, Shamli, Uttar Pradesh – 247776.
94. The Chairman, Nagar Palika, Bulandshahr, Uttar Pradesh.
95. The Chairman, Nagar Palika Parishad, SD Area, Muzaffarnagar, Uttar Pradesh – 251002.
96. The Chairman, Nagar Palika Parishad, Hapur, Lothi Gate Nagar, Atarpura Chopla, Hapur, Uttar Pradesh –245101.
97. The Chairman, Nagar Palika Prishad, Baghpat, Uttar Pradesh.
98. Chief Executive Officer, Gautam Budhha Nagar, Uttar Pradesh.
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100. The Commissioner, Municipal Corporation, Sonapat, Near Railway Station, Railway Road, Sonapat, Haryana – 131001.
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109. The Executive Officer, Municipal Committee, Nuh, Near Sabzi Mandi, Civil Lines, Nuh, Haryana - 122107.
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111. The Deputy Commissioner, Municipal Council, Mini Secretariat, District Charkhi Dadri, Haryana.
112. The Deputy Commissioner, Municipal Council, Police Lines, District Jind, Haryana -126102.
113. The Commissioner, Nagar Nigam Bharatpur, Mathura Gate, Bharatpur, Rajasthan – 321001.
114. The Commissioner, Nagar Parishad, Alwar Church Road, Alwar, Rajasthan.

115. The Chief Executive Officer (CEO), Plot No. 3, Sector 44, Near HUDA City Centre Metro Station, Gurugram, Haryana – 122003.
116. Chief Controller of Explosives, PESO, CGO Complex, 5th, A Block, Seminary Hills, Nagpur, Maharashtra – 440001.
117. Managing Director, BSES Rajdhani Power Limited, BSES Rajdhani Power Limited, BSES Bhawan, Nehru Place, New Delhi - 110019.
118. The Managing Director, BSES Yamuna Power Limited, Shakti Kiran Building, Vishwas Nagar, Shahdara, Delhi -110032.
119. Chief Executive Officer, Tata Power Delhi Distribution Limited (TPDDL), Tata Power Delhi Distribution Ltd, Hudson Lines, Kingsway Camp, Delhi-110 009.
120. Managing Director, Uttar Haryana Vidyut Vitran Nigam Limited (UHVVNL) Vidyut Sadan, Plot No. C-16, Sector-6, Panchkula, Haryana.
121. Managing Director, Dakshani Haryana Vidyut Vitran Nigam Limited (DHVVNL), Vidyut Sadan, Vidyut Nagar, Hisar, Haryana -125005.
122. Managing Director, Pashchimanchal Vidyut Vitran Nigam Limited (PVVNL), Urja Bhawan, Victoria Park, Meerut, Uttar Pradesh - 250001.
123. Managing Director, Noida Power Company Limited (NPCL) Commercial Complex, 1st Avenue, Pocket H, Sector Alpha II, Greater Noida, Uttar Pradesh.
124. Managing Director, Jaipur Vidyut Vitran Nigam Limited (JVVNL), Vidyut Bhawan, Jyoti Nagar, Jaipur, Rajasthan - 302005.
125. Managing Director, Bharatpur Electricity Service Limited (JVVNL) Vidyut Bhawan, Jyoti Nagar, Jaipur, Rajasthan - 302005.
126. Managing Director, Delhi Transport Corporation (DTC), Government of National Capital Territory of Delhi, DTC Headquarters, IP Estate, New Delhi-110002.
127. Managing Director, U P State Road Transport Corporation, Tehri Kothi, MG Marg, Lucknow, Uttar Pradesh - 226 001.
128. Managing Director, State Road Transport Corporation of Haryana, 30 Bays Building, 2nd Floor, Sector - 17C, Chandigarh – 160017.
129. Managing Director, Rajasthan State Road Transport Corporation, Parivahan Marg, Chaumu House, Jaipur, Rajasthan - 302 001
130. The Chief Engineer (O&M), Rajiv Gandhi Thermal Power Project, Haryana Power Generation Corporation Ltd.,Tehsil, Khedar, Barwala, Vidyut Sadan Vidyut Nagar Hisar, Haryana – 125 122.
131. The Chief Engineer (O&M), Deen Bandhu Chhotu Ram Thermal Power Station, Haryana Power Generation Corporation Ltd, Village- Pansara, Yamunanagar – 135 004.
132. The Chief Engineer (O&M), Panipat Thermal Power Station, Haryana Power Generation Corporation Ltd.,Village Assan, Jind Road, Panipat, Haryana – 132 105.
133. Sr. Vice President (O&M), Jhajjar Power Ltd., Mahatma Gandhi Thermal Power Plant, CLP India Ltd, Tehsil- Matanhai, Dist- Jhajjar, Haryana - 124106
134. Plant in charge, Harduaganj Thermal Power Station, Uttar Pradesh Rajya Vidyut Utpadan Nigam Limited, 14, Ashok Marg, Shakti Bhavan, Lucknow
135. The Chief Engineer (O&M) Talwandi Sabo Power Ltd, Village – Banawala, Mansa, Talwandi Sabo Road, Mansa - 151 302.
136. Sr. Vice President (O&M), Rajpura Thermal Power Plant, Nabha Power Ltd, Nalash/Nalas Village, Rajpura, Dist. Patiala, Punjab.

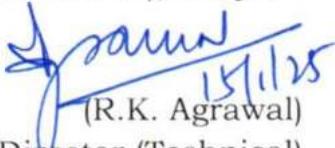
137. The Chief Engineer (O&M), Guru Gobind Singh Thermal Power Station, Punjab State Electricity Board, Ropar, Punjab.
138. The Chief Engineer (O&M), Guru Hargobind Singh Thermal Power Station, Punjab State Electricity Board Lehra Mohabbat, Bhatinda, Punjab.
139. Chief General Manager, National Capital Thermal Power Station (NCTPS) National Thermal Power Corporation, Dadri, Dist: Gautam Budhnagar, Uttar Pradesh -201 008.
140. The Chief Engineer (O&M) Rajiv Gandhi Thermal Power Project, Haryana Power Generation Corporation Ltd., Tehsil, Khedar, Barwala, Hisar, Haryana - 125 122.

Copy for information and appropriate action to:

1. The Chairman and CEO, Railway Board, Raisina Road, Central Secretariat, New Delhi, Delhi 110001.
2. The Secretary, Department of Personnel and Training (DoPT), Government of India, Room No. – 112, North Block, New Delhi – 110 001
3. The Director General, Central Public Work Department (CPWD) A-Wing, Room No. 101 Nirman Bhawan, New Delhi
4. The Additional Chief Secretary, Health Department, Govt. of Haryana
5. The Additional Chief Secretary, Medical Health & Family Welfare Department, Govt. of Rajasthan
6. The Principal Secretary, Medical Health & Family Welfare, Govt. of Uttar Pradesh
7. The Secretary, Health & Family Welfare, Govt. of NCT of Delhi

Copy also to:

1. The Secretary, Ministry of Environment, Forest and Climate Change, Government of India, Indira Paryavaran Bhawan, Jor Bagh, New Delhi
2. The Defence Secretary, Ministry of Defence, Government of India, South Block, New Delhi – 110 001.
3. The Secretary, Ministry of Petroleum and Natural Gas, Government of India, Shastri Bhawan, New Delhi – 110 001.
4. The Secretary, Ministry of Road Transport and Highways, Government of India, Transport Bhawan, New Delhi – 110 001.
5. The Secretary, Ministry of Power, Government of India, Rafi Marg, Shram Shakti Bhavan, New Delhi, Delhi 110001
6. The Secretary, Department of Telecommunication, Ministry of Communication & IT, Government of India, Sanchar Bhawan, 20 Ashoka Road, New Delhi
7. The Chairperson and all Members (including Associate Members), CAQM


(R.K. Agrawal)
Director (Technical)

(Member Convenor of Sub-Committee on GRAP)



राष्ट्रीय राजधानी क्षेत्र और निकटवर्ती क्षेत्र
वायु गुणवत्ता प्रबंधन आयोग
Commission for Air Quality Management in
National Capital Region and
Adjoining Areas



No.120017/27/GRAP/2021/CAQM-1445-DT

11th November, 2025

Clarification/ Modification to invocation order for Stage-III of GRAP

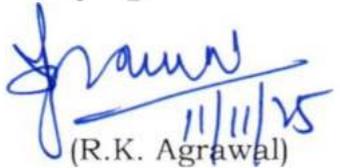
Sub.: Clarification to Order dated 11.11.2025 for invocation of actions under Stage III of extant schedule of GRAP (13.12.2024)

In continuation to invocation order for Stage-III of GRAP vide even no. 1444-DT dated 11.11.2025, it is clarified that:-

2. Direction No. 88 dated 03.06.2025 as amended on 17.10.2025 allows all BS-IV commercial goods vehicle to enter Delhi for a limited period up to 31.10.2026 and restricts entry of all BS-III and below commercial good vehicle (registered outside Delhi) into Delhi w.e.f. 01.11.2025.
3. As GRAP is an emergency measure, it shall prevail as far as restrictions on entry of BS-IV diesel operated LCVs (goods carriers) are concerned. Therefore, Action Point No. 6 of Stage-III of GRAP schedule is modified and may be read as under:-

“GNCTD to not permit BS-IV diesel operated LCVs (goods carriers), registered outside Delhi, to enter Delhi, except those carrying essential commodities / providing essential services”

4. It is further clarified that in terms of Direction No. 88, as amended, all BS-III and below diesel operated LCVs (goods carriers), registered outside Delhi, are already not permitted to enter Delhi, even if they are carrying essential commodities / providing essential services.


(R.K. Agrawal)

Director (Technical)

(Member Convenor of Sub-Committee on GRAP)

To: All Concerned



राष्ट्रीय राजधानी क्षेत्र और निकटवर्ती क्षेत्र
वायु गुणवत्ता प्रबंधन आयोग
Commission for Air Quality Management in
National Capital Region and
Adjoining Areas



No.120017/27/GRAP/2021/CAQM - 1444 DT

11th November, 2025

ORDER

Sub.: Invocation of actions under Stage III ('Severe' Air Quality) of extant schedule of GRAP (December, 2024) – steps to be taken

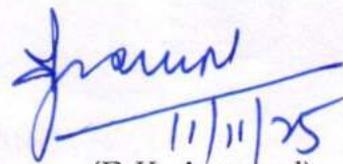
The Commission for Air Quality Management in NCR and adjoining areas, in pursuance of the Hon'ble Supreme Court directions, issued a comprehensively revised the schedule of GRAP vide its order dated 13.12.2024 for implementation with immediate effect by all concerned (available on CAQM website i.e., caqm.nic.in).

2. As of now, Stage- I & II of extant schedule of GRAP are in force vide order dated 14.10.2025 & 19.10.2025.
3. Noting a sharp increase in AQI levels of Delhi, the Sub-Committee on GRAP in its urgent meeting held today, reviewed the air quality scenario in the region as well as the IMD/IITM forecasts and observed as under:

The AQI of Delhi which was recorded as 362 for 10.11.2025 ('Very Poor' Category), exhibited a sharp increasing trend and has been recorded 425 ('Severe' Category) at 9:00 AM on 11.11.2025 owing to calm winds, stable atmosphere and unfavourable meteorological conditions.

4. Accordingly, in an effort to prevent further deterioration of the air quality, the Sub Committee on GRAP hereby decide to **invoke all actions under Stage-III ('Severe' Air Quality of Delhi)** of extant schedule of GRAP, with immediate effect in right earnest by all the agencies concerned in Delhi-NCR, in addition to the Stage-I and II actions already in force.
5. Actions under Stage-I, II & III of the revised GRAP shall be implemented, monitored and reviewed by all the agencies concerned in the entire NCR to ensure that the AQI levels do not slip further. All implementing agencies shall keep strict vigil and intensify measures of the extant schedule of GRAP. Citizens are requested to strictly adhere to the citizen charter under GRAP Stage-III.

6. The Sub-Committee, shall be keeping a close watch on the air quality scenario and review the situation from time to time for further appropriate decision depending upon the Air Quality in Delhi and forecast made by IMD/IITM.



(R.K. Agrawal)

Director (Technical)

(Member Convenor of Sub-Committee on GRAP)

To:

1. The Chief Secretary, Government of Uttar Pradesh, 101, Lok Bhawan, U. P. Civil Secretariat, Vidhan Sabha Marg, Lucknow – 226 001.
2. The Chief Secretary, Government of Rajasthan, Government Secretariat, Jaipur, Rajasthan – 302 005.
3. The Chief Secretary, Government of Haryana, 4th Floor, Civil Secretariat, Sector – 1, Chandigarh.
4. The Chief Secretary, Government of NCT of Delhi, 3rd Floor, Delhi Secretariat, I. P. Estate, New Delhi – 110 002.
5. Additional Chief Secretary/Principal Secretary, Department of Environment, Uttar Pradesh.
6. Additional Chief Secretary, Department of Environment, Room No. 335, 3rd Floor, Haryana New Secretariat, Sector 17, Chandigarh.
7. Additional Chief Secretary / Principal Secretary, Department of Environment, Government of NCT of Delhi, Room No. 801, 8th Floor, B Wing, Delhi Secretariat, Delhi - 110002.
8. Principal Secretary, Department of Environment, Room No. 4224, 2nd Floor, Main Building, Government of Rajasthan Sectt. Jaipur.
9. Principal Secretary, Department of Transport, Government of Uttar Pradesh, Room No. 701, Babu Bhawan, Hazratganj, Lucknow, Uttar Pradesh
10. Addl. Chief Secretary, Department of Transport, Govt. of Rajasthan, Room No. 4102, Main Building, Rajasthan Sachivalya, Jaipur, Rajasthan.
11. Principal Secretary, Department of Transport, Government of Haryana, Room No. 621, 6th Floor, New Secretariat Bldg. Sector 17, Chandigarh.
12. Principal Secretary cum Commissioner, Department of Transport, Government of NCT of Delhi 5/9, Under Hill Road. Ludlow Castle, Civil Lines, Delhi – 110054.
13. Principal Secretary, Urban Local Bodies, Uttar Pradesh, 201, Lok Bhawan, Lucknow, Uttar Pradesh.
14. Principal Secretary, Urban Local Bodies, Rajasthan, Food Building, Secretariat Jaipur, Rajasthan.
15. Principal Secretary, Urban Local Bodies, Haryana, 506, 5th Floor, New Civil Secretariat, Sector 17, Chandigarh.
16. Commissioner of Police, Delhi, New Police Hqrs., Jaisingh Road, New Delhi.
17. Director General of Police, Uttar Pradesh, Police Headquarters, 9th Floor, Tower -2, Gomti Nagar Ext., Shaheed Path, Lucknow, Uttar Pradesh.

18. Director General of Police, Rajasthan, Police Headquarters, Lal Kothi, Tonk Road, Jaipur, Rajasthan.
19. Director General of Police, Haryana, Police Headquarters, Sector-6, City-Panchkula, Haryana -134109.
20. Special Commissioner of Police (Traffic) Delhi, Delhi Police New Headquarters, Tower-I, 3rd Floor, Jaisingh Road, New Delhi.
21. Addl. Director General of Police, (Traffic) Uttar Pradesh, Police Headquarters, Signature Bldg. Gomati Nagar Vistar, Lucknow, Uttar Pradesh.
22. Addl. Director General of Police (Traffic), Rajasthan, Room No. 740, Police Headquarters, Nehru Palace, Tonk Road, Jaipur, Rajasthan.
23. Inspector General of Police (Traffic & Highways), Haryana, Sector-7, Karnal, Haryana.
24. Chairman, National Highway Authority of India (NHAI), G 5&7, Sector 10, Dwarka, New Delhi - 110075.
25. Vice-Chairman, Delhi Development Authority (DDA), B Block, 1st Floor, Vikas Sadan, INA, New Delhi - 110023.
26. Chairman, New Delhi Municipal Council (NDMC), Palika Kendra, Parliament Street, New Delhi - 110001.
27. Commissioner, Municipal Corporation of Delhi, Civic Centre, 4th Floor, Minto Road, Delhi - 110002
28. Engineer in chief (E in C-I,II, III) Municipal Corporation of Delhi, Civic Centre, Minto Road, New Delhi 110002
29. Chief Executive Officer, Delhi Cantonment Board, Sadar Bazar Road, Delhi Cantonment, Delhi 110010.
30. Chairman, Central Pollution Control Board (CPCB), Parivesh Bhawan, East Arjun Nagar, Delhi - 110032.
31. Chairman, Uttar Pradesh Pollution Control Board, T C, 12 V, Vibhuti Khand, Gomati Nagar, Lucknow, Uttar Pradesh.
32. Chairman, Rajasthan Pollution Control Board, 4, Jhalana Institutional Area, Jhalana Doongari, Jaipur, Rajasthan - 302004.
33. Chairman, Haryana Pollution Control Board, C-11, Sector 6, Panchkula, Haryana - 134109.
34. Chairman, Delhi Pollution Control Committee, 6th Floor, C Wing, Delhi Secretariat, IP Estate, Delhi - 110002.
35. Engineer-in-Chief, Public Work Department (PWD), Delhi, 12th Floor, Maso Building, Indraprastha Estate, New Delhi-110002.
36. Engineer-in-Chief, Public Works Department, Haryana, Nirman Sadan, Plot No.1, Dakshana Marg, Sector -33 A, Haryana PWD (B&R), Chandigarh.
37. Engineer-in-Chief, Public Works Department, Rajasthan, 170, Kamala Nehru Nagar, Ganpati Nagar, Jaipur, Rajasthan - 302007.
38. Engineer In Chief, U.P. Public Works Department, Nirman Bhavan, 96 M.G. Marg, Opp. Raj Bhavan, Lucknow-226001.
39. CMD, NTPC, NTPC Bhawan, SCOPE Complex, Institutional Area, Lodhi Road, New Delhi - 110003.
40. Managing Director, DMRC Ltd., Metro Bhawan, Brigade Lane, Barakhamba Road, New Delhi - 110 001.
41. Managing Director & CEO, DIMTS, 8th Floor, A Block, IT Park Road, Metro Vihar, Shastri Park, Shahdara, New Delhi, Delhi -110053.
42. Managing Director, National Capital Region Transport Corporation, Gati Shakti Bhawan, INA, New Delhi - 110023.

43. Chairman cum Managing Director, NBCC Bhawan, Lodhi Rd, New Delhi - 110003
44. Chairman, New Okhla Industrial Development Authority (NOIDA), Main Administrative Bldg. Sector 6, NOIDA, Uttar Pradesh.
45. Chairman, Greater Noida Industrial Development Authority, Plot No. 01, Knowledge Park -04, Greater NOIDA, Gautam Budh Nagar, UP - 201308.
46. Vice Chairman, Ghaziabad Development Authority, Vikas Path, Old Bus Stand, Ghaziabad, Uttar Pradesh - 201001.
47. Chief Executive Officer, Gurugram Metropolitan Development Authority, Metro Station, Plot No3, Sector 44, Near HUDA City Centre, Gurugram, Haryana.
48. Member Secretary, Central Pollution Control Board (CPCB), Parivesh Bhawan, East Arjun Nagar, Delhi - 110032.
49. Member Secretary, Uttar Pradesh Pollution Control Board, TC-12V, Vibhuti Khand, Gomati Nagar, Lucknow, Uttar Pradesh - 226010.
50. Member Secretary, Rajasthan Pollution Control Board, 4, Jhalana Institutional Area, Jhalana Doongari, Jaipur, Rajasthan - 302004.
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53. Chief Engineer, Urban Local Bodies, Haryana, Directorate of Urban Local Bodies, Bays No. 11-14, Sector 4, Panchkula, Haryana - 134112.
54. Chief Engineer, Directorate of Urban Local Bodies, Plot No. 18, Sector-7, Gomati Nagar, Uttar Pradesh.
55. Chief Engineer, Directorate of Urban Local Bodies, 22 Godam, Near Shiv Line Fatak, Jaipur, Rajasthan.
56. The Deputy Commissioner, Central Delhi, 14, Daryaganj, New Delhi - 110002.
57. The Deputy Commissioner, East Delhi, L M Bund, Shastri Nagar, Delhi - 110031.
58. The Deputy Commissioner, New Delhi, 12/1, Jam Nagar House, Sahajahan Road, New Delhi - 110011.
59. The Deputy Commissioner, North Delhi, Alipur, Delhi - 110036.
60. The Deputy Commissioner, North East Delhi, DC Office Complex, Nand Nagari, Opposite Gagan Cinema, Delhi - 110093.
61. The Deputy Commissioner, North West Delhi, O/o of the Deputy Commissioner, Kanjhawala, Delhi - 110081.
62. The Deputy Commissioner, Shahdra, Nand Nagari, Opposite Gagan Cinema, Delhi - 110093.
63. The Deputy Commissioner, South Delhi, M B Road, Saket, New Delhi 110068.
64. The Deputy Commissioner, South East Delhi, Old Gargi College Building, Lajpat Nagar-IV, New Delhi - 110024.
65. The Deputy Commissioner, South West Delhi, Old Terminal Tax Building, Kapashera, New Delhi- 110037.
66. The Deputy Commissioner, West Delhi, Plot No. 3, Shivaji Palace, Near West Mall Gate, Raja Garden, New Delhi - 110027.
67. The District Magistrate, Meerut, Office of the District Magistrate, Collectorate, District Meerut, Uttar Pradesh - 250002.

68. The District Magistrate, Ghaziabad, District Magistrate Office, Collectorate, Rajnagar, Ghaziabad, Uttar Pradesh – 201001.
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111. The Deputy Commissioner, Municipal Council, Mini Secretariat, District Charkhi Dadri, Haryana.
112. The Deputy Commissioner, Municipal Council, Police Lines, District Jind, Haryana -126102.
113. The Commissioner, Nagar Nigam Bharatpur, Mathura Gate, Bharatpur, Rajasthan – 321001.
114. The Commissioner, Nagar Parishad, Alwar Church Road, Alwar, Rajasthan.
115. The Chief Executive Officer (CEO), Plot No. 3, Sector 44, Near HUDA City Centre Metro Station, Gurugram, Haryana – 122003.
116. Chief Controller of Explosives, PESO, CGO Complex, 5th, A Block, Seminary Hills, Nagpur, Maharashtra – 440001.
117. Managing Director, BSES Rajdhani Power Limited, BSES Rajdhani Power Limited, BSES Bhawan, Nehru Place, New Delhi - 110019.
118. The Managing Director, BSES Yamuna Power Limited, Shakti Kiran Building, Vishwas Nagar, Shahdara, Delhi -110032.

119. Chief Executive Officer, Tata Power Delhi Distribution Limited (TPDDL), Tata Power Delhi Distribution Ltd, Hudson Lines, Kingsway Camp, Delhi-110 009.
120. Managing Director, Uttar Haryana Vidyut Vitran Nigam Limited (UHVVNL) Vidyut Sadan, Plot No. C-16, Sector-6, Panchkula, Haryana.
121. Managing Director, Dakshani Haryana Vidyut Vitran Nigam Limited (DHVVNL), Vidyut Sadan, Vidyut Nagar, Hisar, Haryana -125005.
122. Managing Director, Pashchimanchal Vidyut Vitran Nigam Limited (PVVNL), Urja Bhawan, Victoria Park, Meerut, Uttar Pradesh - 250001.
123. Managing Director, Noida Power Company Limited (NPCL) Commercial Complex, 1st Avenue, Pocket H, Sector Alpha II, Greater Noida, Uttar Pradesh.
124. Managing Director, Jaipur Vidyut Vitran Nigam Limited (JVVNL), Vidyut Bhawan, Jyoti Nagar, Jaipur, Rajasthan - 302005.
125. Managing Director, Bharatpur Electricity Service Limited (JVVNL) Vidyut Bhawan, Jyoti Nagar, Jaipur, Rajasthan - 302005.
126. Managing Director, Delhi Transport Corporation (DTC), Government of National Capital Territory of Delhi, DTC Headquarters, IP Estate, New Delhi-110002.
127. Managing Director, U P State Road Transport Corporation, Tehri Kothi, MG Marg, Lucknow, Uttar Pradesh - 226 001.
128. Managing Director, State Road Transport Corporation of Haryana, 30 Bays Building, 2nd Floor, Sector - 17C, Chandigarh - 160017.
129. Managing Director, Rajasthan State Road Transport Corporation, Parivahan Marg, Chaumu House, Jaipur, Rajasthan - 302 001
130. The Chief Engineer (O&M), Rajiv Gandhi Thermal Power Project, Haryana Power Generation Corporation Ltd., Tehsil, Khedar, Barwala, Vidyut Sadan Vidyut Nagar Hisar, Haryana - 125 122.
131. The Chief Engineer (O&M), Deen Bandhu Chhotu Ram Thermal Power Station, Haryana Power Generation Corporation Ltd, Village- Pansara, Yamunanagar - 135 004.
132. The Chief Engineer (O&M), Panipat Thermal Power Station, Haryana Power Generation Corporation Ltd., Village Assan, Jind Road, Panipat, Haryana - 132 105.
133. Sr. Vice President (O&M), Jhajjar Power Ltd., Mahatma Gandhi Thermal Power Plant, CLP India Ltd, Tehsil- Matanhai, Dist- Jhajjar, Haryana - 124106
134. Plant in charge, Harduaganj Thermal Power Station, Uttar Pradesh Rajya Vidyut Utpadan Nigam Limited, 14, Ashok Marg, Shakti Bhavan, Lucknow
135. The Chief Engineer (O&M) Talwandi Sabo Power Ltd, Village - Banawala, Mansa, Talwandi Sabo Road, Mansa - 151 302.
136. Sr. Vice President (O&M), Rajpura Thermal Power Plant, Nabha Power Ltd, Nalash/Nalas Village, Rajpura, Dist. Patiala, Punjab.
137. The Chief Engineer (O&M), Guru Gobind Singh Thermal Power Station, Punjab State Electricity Board, Ropar, Punjab.
138. The Chief Engineer (O&M), Guru Hargobind Singh Thermal Power Station, Punjab State Electricity Board Lehra Mohabbat, Bhatinda, Punjab.
139. Chief General Manager, National Capital Thermal Power Station (NCTPS) National Thermal Power Corporation, Dadri, Dist: Gautam Budhnagar, Uttar Pradesh -201 008.

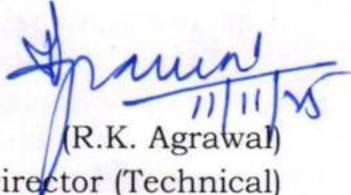
140. The Chief Engineer (O&M) Rajiv Gandhi Thermal Power Project, Haryana Power Generation Corporation Ltd., Tehsil, Khedar, Barwala, Hisar, Haryana - 125 122.

Copy for information and appropriate action to:

1. The Chairman and CEO, Railway Board, Raisina Road, Central Secretariat, New Delhi, Delhi 110001.
2. The Secretary, Department of Personnel and Training (DoPT), Government of India, Room No. - 112, North Block, New Delhi - 110 001
3. The Director General, Central Public Work Department (CPWD) A-Wing, Room No. 101 Nirman Bhawan, New Delhi
4. The Additional Chief Secretary, Health Department, Govt. of Haryana
5. The Additional Chief Secretary, Medical Health & Family Welfare Department, Govt. of Rajasthan
6. The Principal Secretary, Medical Health & Family Welfare, Govt. of Uttar Pradesh
7. The Secretary, Health & Family Welfare, Govt. of NCT of Delhi

Copy also to:

1. The Secretary, Ministry of Environment, Forest and Climate Change, Government of India, Indira Paryavaran Bhawan, Jor Bagh, New Delhi
2. The Defence Secretary, Ministry of Defence, Government of India, South Block, New Delhi - 110 001.
3. The Secretary, Ministry of Petroleum and Natural Gas, Government of India, Shastri Bhawan, New Delhi - 110 001.
4. The Secretary, Ministry of Road Transport and Highways, Government of India, Transport Bhawan, New Delhi - 110 001.
5. The Secretary, Ministry of Power, Government of India, Rafi Marg, Shram Shakti Bhavan, New Delhi, Delhi 110001
6. The Secretary, Department of Telecommunication, Ministry of Communication & IT, Government of India, Sanchar Bhawan, 20 Ashoka Road, New Delhi
7. The Chairperson and all Members (including Associate Members), CAQM


(R.K. Agrawal)

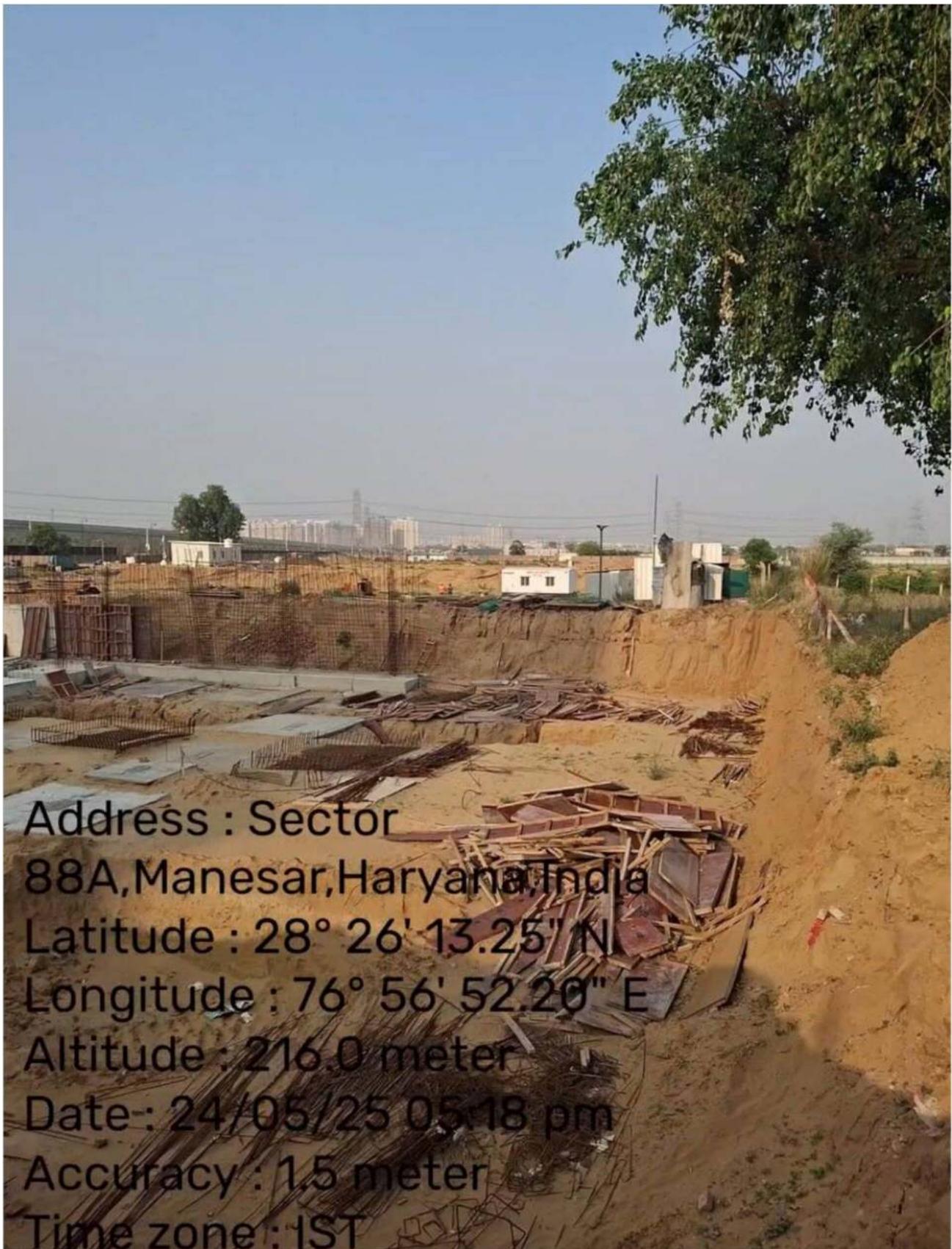
Director (Technical)

(Member Convenor of Sub-Committee on GRAP)



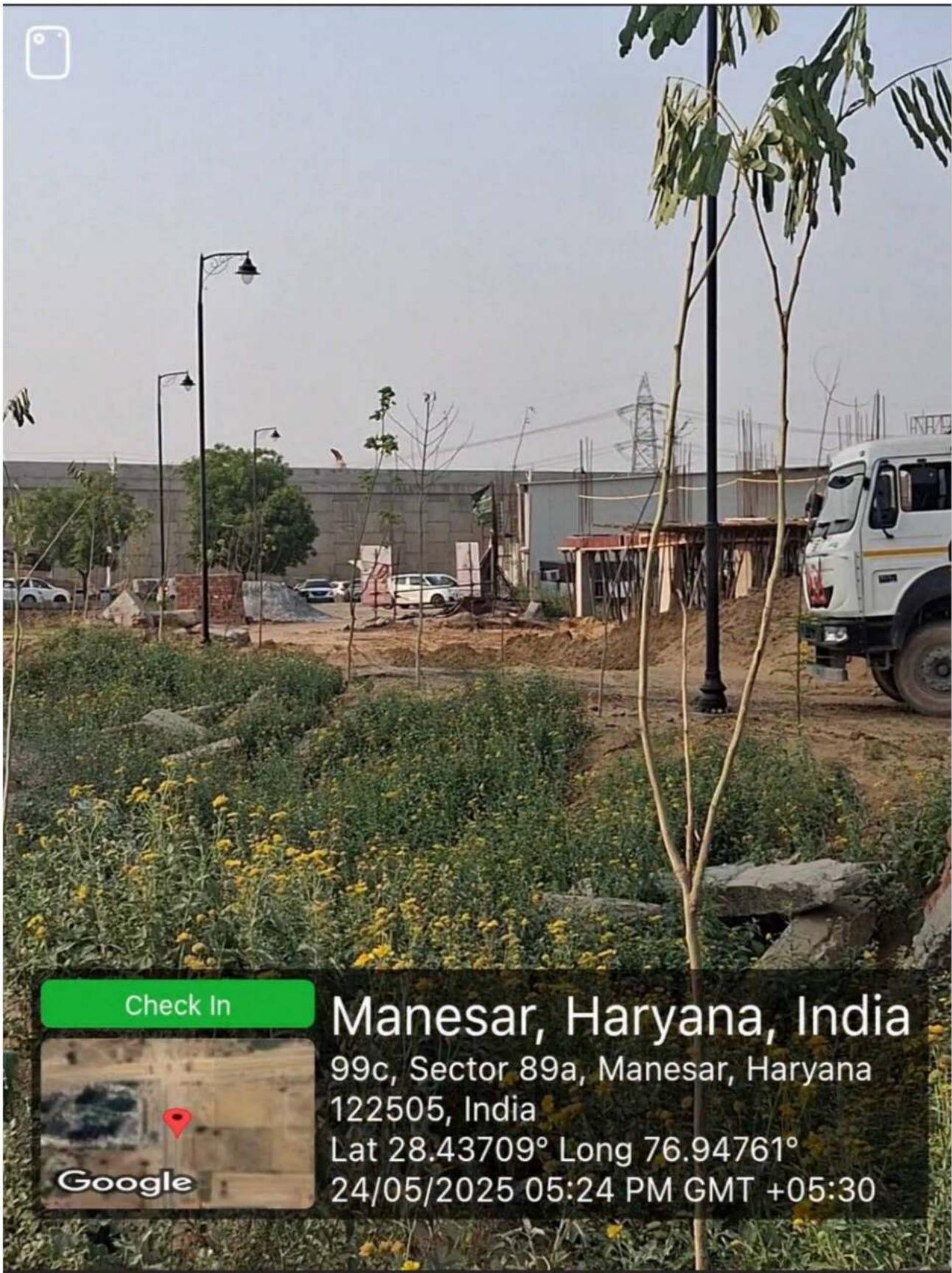
GPS 24/05/2025

Labourers working without protective face masks



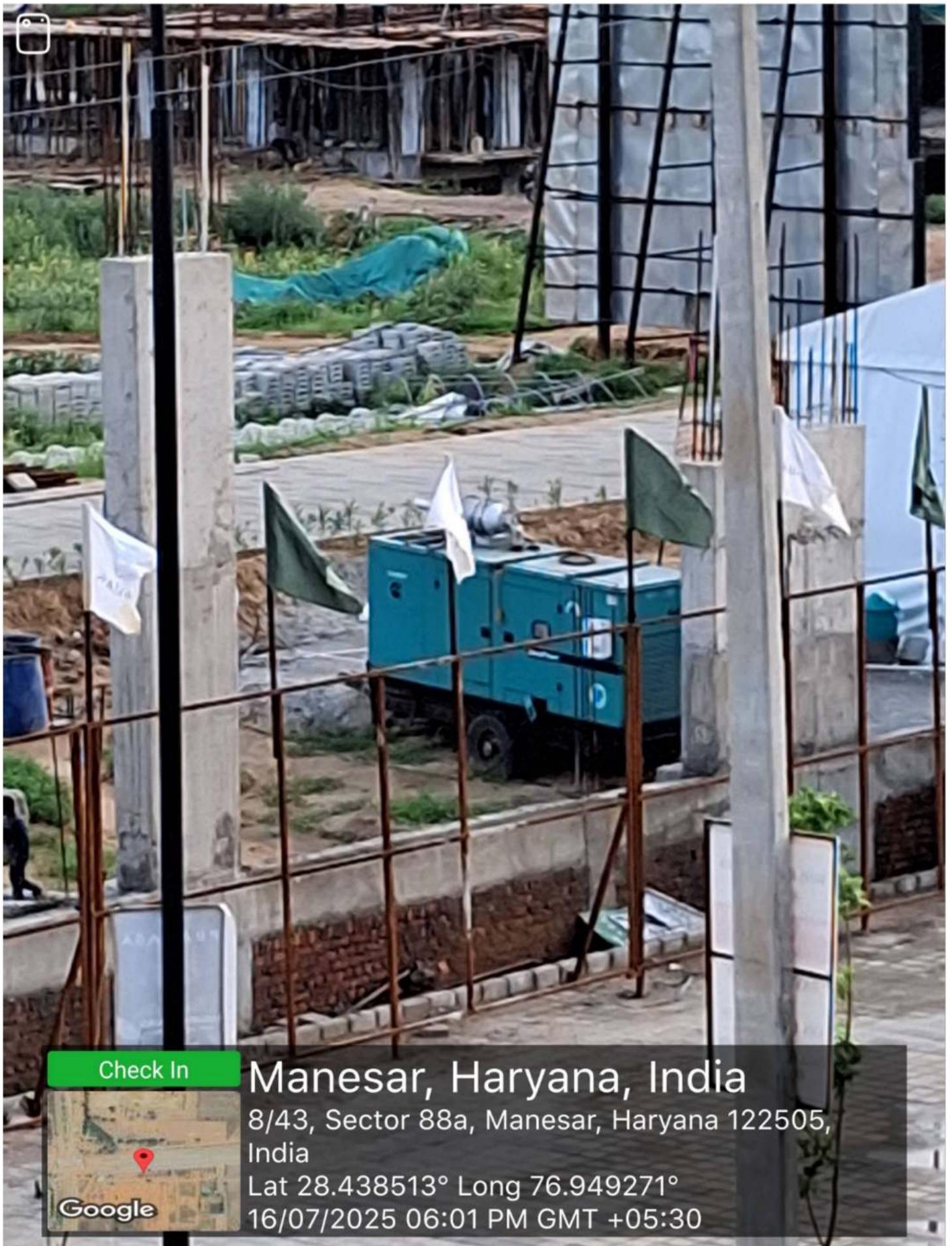
GPS 24/05/2025

Failed to provide barricading with dust screen sheets around the project site.



GPS 24/05/2025

Failed to provide barricading with dust screen sheets around the project site.



GPS 16/07/2025 Failed to Provide required stack height as per CPCB formula for DG sets, operating DG sets and emitting smoke at ground level compounding local air pollution levels.



Check In



Google

Manesar, Haryana, India
9/43, Sector 88a, Manesar, Haryana 122505, India
Lat 28.438454° Long 76.948761°
16/07/2025 05:57 PM GMT +05:30

GPS 16/07/2025 Anti-smog guns nor operational at site



ailed to provide barricading with dust screen sheets around the project site.



Check In

Manesar, Haryana, India

8/43, Sector 88a, Manesar, Haryana 122505, India

Lat 28.438511° Long 76.949521°

16/07/2025 06:00 PM GMT +05:30

Google

Failed to Cover loose soil and construction materials at project site with tarpaulin

Annexure A/7



Gurugram Metropolitan Development Authority

A Statutory Authority Under GMDA Act 2017

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- Vacancies
- Projects ▾
- OneMap ▾

Home / Online Services / Water Tanker Booking

- Online Services
- Change of Land Use
- Grant of CLU by Bidding
- Extension of CLU
- Building Plan Approval
- Revalidation of Building Plan
- Occupancy Certificate
- Infrastructure Development Plan
- Stadium Booking
- Right of Way
- New Water Connection
- Access Permission
- SWD Connection
- SRW Connection
- Water Tanker Vendor (WTV) Registration
- Renewal of WTV Registration

Water Tanker Booking

Gurugram Metropolitan Development Authority (GMDA) supplies water to colonies in Gurugram through which are under construction or where water supply pipelines haven't been extended so far.

The types of water that can be procured from treatment plants are as follows:-

Type of Water	Water Filling Station	Use of Water
Potable/Drinking Water	Water Works - Basai	Drinking
	Boosting Station - Sector 16	
	Boosting Station - Sector 51	
Raw/Canal Water	Water Works - Chandu Bhudera	Construction / Landscape Irrigation
Recycled Water	Sewage Treatment Plant - Dhanwapur	Construction / Landscape Irrigation
	Sewage Treatment Plant - Beharampur	
CETP-Treated Water	Common Effluent Treatment Plant - Manesar	Construction / Landscape Irrigation

Only registered users are allowed to book the water tankers. There is a step by step manual explaining the method to book tankers using this application. [User Manual](#)

The process has been made online and no manual transaction would be allowed at the filling station.

MIS Report of Water Tanker Booking

Start Date	End Date	Station	Vendors
<input type="text" value="12/01/2024"/>	<input type="text" value="10/30/2025"/>	<input type="text" value="All"/>	<input type="text" value="Nani Resorts & Floricult"/>

MIS Report of Water Tanker Booking

Start Date: 12/01/2024 End Date: 10/30/2025 Station: All Vendors: Nani Resorts & Floricult

MIS Report Year wise: 2018 2019 2020 2021 [Search](#)

[Summary Report](#) [Detailed View](#)

[Export to Excel](#)

Search:

#	Date	Volume (In liters)	Amount (In Rs)	Tankers
1	02-12-2024	0	0	0
2	03-12-2024	0	0	0
3	04-12-2024	0	0	0
4	05-12-2024	0	0	0
5	06-12-2024	0	0	0
6	07-12-2024	0	0	0
7	08-12-2024	0	0	0
8	09-12-2024	0	0	0
9	10-12-2024	0	0	0
10	11-12-2024	0	0	0

Showing 1 to 10 of 333 entries

Previous **1** 2 3 4 5 ... 34 Next

GMDA Gurugram website showing no recycle water is used by the Project Propoent from 01/12/2024 to till date

MIS Report of Water Tanker Booking

Start Date: End Date: Station: Vendors:

MIS Report Year wise: 2018 2019 2020 2021

[Summary Report](#) [Detailed View](#)

[Export to Excel](#)

Search:

#	Date	Volume (in liters)	Amount (in Rs)	Tankers
321	18-10-2025	0	0	0
322	19-10-2025	0	0	0
323	20-10-2025	0	0	0
324	21-10-2025	0	0	0
325	22-10-2025	0	0	0
326	23-10-2025	0	0	0
327	24-10-2025	0	0	0
328	25-10-2025	0	0	0
329	26-10-2025	0	0	0
330	27-10-2025	0	0	0

Showing 321 to 330 of 333 entries

[Previous](#) [1](#) [...](#) [30](#) [31](#) [32](#) [33](#) [34](#) [Next](#)





Objection by Applicant to the Committee Report - OA No. 69/2025 - Naresh Kumar Yadav Vs State of Haryana

From Ralo-Associates-02 <ralo@ralo-associates.com>

Date Mon 16-02-2026 18:48

To hspcbms <hspcbms@gmail.com>; rkhuranalegal <rkhuranalegal@gmail.com>; ccb.cpcb@nic.in <ccb.cpcb@nic.in>; ronz.chd-mef@nic.in <ronz.chd-mef@nic.in>

1 attachment (16 MB)

Naresh Kumar yadav OA 69 Objection to Commiitte Applicant 16-02-26 Corrected_OCR (resized) (pdfresizer.com).pdf;

Dear Sir(s),

We are the Counsel for the Applicant. Kindly find attached herewith copy of Objection on behalf of Applicant to the Report of Joint Committee for your record and perusal, and necessary action.

Thanking you,

Counsel for Applicant

Ravi Agrawal, Advocate
M/s Ralo Associates